

LOK SABHA

List of Questions for ORAL ANSWERS Friday, March 27, 2020/Chaitra 7, 1942 (Saka)

(Ministries of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Earth Sciences; Environment, Forest and Climate Change; Health and Family Welfare; Information and Broadcasting; Science and Technology; Textiles; Women and Child Development)

(आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष); पृथ्वी विज्ञान; पर्यावरण, वन और जलवायु परिवर्तन; स्वास्थ्य और परिवार कल्याण; सूचना और प्रसारण; विज्ञान और प्रौद्योगिकी; वस्त्र; महिला और बाल विकास मंत्रालय)

Total Number of Questions — 20

Jute Industry

†*481. SHRI SUNIL KUMAR PINTU:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the potential of jute industry is being explored across the country particularly in Bihar;

(b) if so, the details thereof and the nature of the efforts being made in this direction; and

(c) if not, the reasons therefor?

Compliance with Forest Rights Act

*482. SHRI PINAKI MISRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has set up any mechanism to ensure compliance with Forest Rights Act, 2006 (FRA) during the implementation of Compensatory Afforestation (CA) projects;

(b) if so, the details thereof;

(c) whether the Government is aware of large scale violation of land and forest rights of tribals and forest dwellers due to CA plantations being set up on cultivation lands/community lands; and

(d) if so, the details along with the steps taken by the Government in this regard?

Suposhit Maa Abhiyaan

†*483. SHRI NIHAL CHAND:

SHRI KRIPANATH MALLAH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has launched Suposhit Maa Abhiyaan aimed at providing nutritional support to pregnant women and adolescent girls and if so, the details thereof along with the salient features of the said Abhiyaan;

(b) the details of the estimated funds required, funds earmarked/allocated and released under this Abhiyaan;

(c) the details of the targets fixed including the number of women/adolescent girls likely/proposed to be benefited under the Abhiyaan;

(d) the details of the facilities likely/proposed to be provided under this Abhiyaan; and

(e) the total number of States likely/proposed to be included under the Abhiyaan?

Spurious Drugs in Government Hospitals

*484. SHRI MOHAMMED FAIZAL P.P.:
SHRIMATI RANJANBEN DHANANJAY
BHATT:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether cases of spurious/sub-standard drugs being supplied in the Government hospitals across the country have come to the notice of the Government and if so, the details thereof;

(b) whether the Government is aware that drugs being supplied to the Government hospitals are often not of uniform quality, leading to complications when administered, if so, the details thereof;

(c) whether the Government proposes to streamline quality assurance of drugs procured by the Government hospitals and revisit regulatory mechanisms to plug policy gaps, if so, the details thereof; and

(d) the other measures proposed to be taken to curb the supply of sub-standard drugs to hospitals along with the time by which these measures are likely to be implemented?

Health Projects in Jammu and Kashmir

*485. SHRI HASNAIN MASOODI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the initiatives taken and the achievements made by his Ministry through National Programme for Control of Blindness and Visual Impairment (NPCB&VI) in Jammu and Kashmir;

(b) the funds released by the Government for making the Regional Institute of Ophthalmology, Srinagar functional and the present status of the said institute; and

(c) the steps being taken by the Government to start air ambulance facilities in Jammu and Kashmir?

Ban on Unhealthy Food Advertisements

*486. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to ban advertisement of unhealthy food aimed at children on various media platforms and if so, the details thereof;

(b) the details of banned food items; and

(c) the other measures being taken by the Government in this regard?

AYUSH Hospitals

†*487. DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI SHANKAR LALWANI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has prepared a plan to set up AYUSH hospitals in each district of the country;

(b) if so, the names of the districts in Gujarat and Madhya Pradesh identified for the purpose;

(c) whether the work relating to setting up of AYUSH wards in the various Government hospitals is underway, if so, the details thereof; and

(d) the present status in this regard in the hospitals in Gujarat?

Ban on Polythene Bags

†*488. SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has imposed ban on the use of polythene bags in the country;

(b) if so, the details thereof;

(c) whether the Government has ensured strict compliance of the ban on polythene bags;

(d) if so, the details thereof;

(e) whether the Government is aware that polythene bags are still available in the market and are widely used by the shopkeepers; and

(f) if so, the action taken by the Government in this regard including stopping illegal manufacturing of such bags?

Ban on Junk Food

*489. SHRI ASADUDDIN OWAISI:
SHRI SYED IMTIAZ JALEEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether consumption of fast food among school children has increased rapidly over the years and if so, the details thereof;

(b) whether FSSAI has imposed ban on sale of fast food in schools and if so, the details thereof;

(c) whether the National Commission for Protection of Child Rights (NCPCR) has issued directions to State Commissions for Protection of Child Rights (SCPCR) to ensure compliance of FSSAI guidelines regarding regular inspection of schools and if so, the details thereof;

(d) the number of schools inspected by NCPCR and SCPCR and the outcome thereof; and

(e) the further steps taken by Government in this regard?

Protection of Children's Health

*490. SHRI KOTHA PRABHAKAR REDDY:
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the health of every child and adolescent in the country is under threat from ecological degradation, climate change and exploitative marketing practices that push heavily processed fast food, sugar drinks, alcohol and tobacco;

(b) if so, the details thereof stating the comparative index of children and adolescents of other countries and the reports of WHO in this regard;

(c) whether the country stands at 77th position in sustainability index and is at 131st position on a ranking that measures the best chance of survival and well being for children, if so, the details thereof; and

(d) the steps being taken by the Government to protect health of children and increase its spending to improve health and sanitation of children and adolescents in future?

Inflated Costs of Masks and Sanitisers

*491. SHRI KODIKUNNIL SURESH:
SHRI D.M. KATHIR ANAND:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that the prices of hygiene products like masks, sanitisers etc. have increased after the recent outbreak of COVID 19;

(b) if so, the details thereof and the regulations in place to control the same along with the number of inspections carried out in past three months to control such illegal activities;

(c) whether the Government proposes to enhance the production of washable masks and limited use masks considering the shortage thereof caused by increased demand, if so, the details thereof;

(d) whether the Government also proposes to increase the availability of alcohol-based sanitiser's in the country, if so, the details thereof; and

(e) whether the Government proposes to start a virology department in every district, if so, the details thereof along with the steps taken to reduce the cost of Coronavirus testing at hospitals?

NCISM Bill, 2019

*492. SHRI PRATHAP SIMHA:
SHRI L.S. TEJASVI SURYA:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether 'Yoga & Naturopathy' Medical Education and Clinical Practice is not included in the purview of National Commission for Indian System of Medicine (NCISM) Bill, 2019;

(b) if so, the reasons therefor;

(c) whether the Government had consulted various stakeholders and held meetings with them prior to excluding yoga and naturopathy from NCISM Bill;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government recognizes Bachelors in Naturopathy and Yoga Science (BNYS) as a Medical Degree representing 'Yoga and Naturopathy' system of Medicine in the country, if not, the criteria for a person to be considered a yoga and naturopathy healer/doctor?

Export of Readymade Garments

†*493. SHRIMATI RANJEETA KOLI:
SHRI GIRIDHARI YADAV:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the export of readymade garments has declined despite providing two per cent financial assistance and additional incentives for the export of textiles;

(b) if so, the reasons therefor and the reaction of the Government in this regard;

(c) whether the rising inflation is adversely impacting the export of textiles and if so, the details thereof; and

(d) the corrective steps taken by the Government in this regard?

MBBS Seats in Medical Colleges

*494. SHRI HEMANT SRIRAM PATIL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the number of MBBS seats allotted to Government and private medical colleges in the country, State/UT-wise and college-wise in Maharashtra;

(b) the details of the Government and private colleges set up in the country during each of the last three years;

(c) whether MBBS seats of existing medical colleges are being curbed in the country particularly in Maharashtra;

(d) if so, the details thereof, State/UT-wise and the reasons therefor; and

(e) the steps taken/proposed to be taken by the Government to fulfill the requirement of doctors as per the population in the country, State/UT-wise?

Ban on News Channels

*495. PROF. SAUGATA RAY:
SHRI SELVAM G.:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the number of news channels granted permission to telecast their programmes during each of the last three years and the current year;

(b) whether the Government imposed ban on some news channels on 6th March, 2020, if so, the details thereof and the reasons therefor;

(c) the rules/provisions under which the above ban was imposed;

(d) the reasons behind lifting the ban on these channels thereafter;

(e) whether the Government has any proposal to impose such ban on more channels and print media and if so, the details thereof and the reasons therefor; and

(f) whether the Government has constituted a team for monitoring the broadcast of TV news channels across the country and if so, the details and objectives thereof?

Plantation Drive

*496. SHRI DIPSINH SHANKARSINH RATHOD:
SHRI CHIRAG KUMAR PASWAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government proposes to launch special plantation drive throughout the country in the near future;

(b) if so, the details thereof including mechanism, procedure and implementing agencies in this regard; and

(c) whether the Government proposes to undertake more tree plantation in the country by the Government employees and educational institutes and if so, the details thereof?

Anti Depression Medicine

*497. DR. VISHNU PRASAD M.K.:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has allowed procurement of certain medicines such as Mifeperin-kit, Silepnofil Citrate and Tranquilizer-m anti depression medicine through e-pharmacy;

(b) if so, the details thereof; and

(c) the loss of revenue to the Government on account of GST due to the online supply of medicines?

Textile Export Units

*498. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of Textile Export Units currently operational at Tiruppur, Tamil Nadu; and

(b) the quantum of textile exports, State-wise including Tamil Nadu during the previous three years?

Anganwadi Workers

*499. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the details of services provided under Anganwadi scheme across the country;

(b) whether it is a fact that as many as 25,000 Anganwadi Centres have become inoperational in the country;

(c) if so, the details thereof, State-wise;

(d) whether the Anganwadi workers have been demanding an increase in their wages; and

(e) if so, the steps taken/proposed to be taken by the Government to look into the demands of Anganwadi workers?

Funds for Protection of Wildlife

*500. SHRI M.K. RAGHAVAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has allocated funds under the 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for protection/management of wildlife and its habitat in Kerala; and

(b) if so, the details of funds released during each of the last three years?

NEW DELHI;

March 21, 2020

Chaitra 1, 1942 (Saka)

SNEHLATA SHRIVASTAVA

Secretary General

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LOK SABHA

List of Questions for WRITTEN ANSWERS Friday, March 27, 2020/Chaitra 7, 1942 (Saka)

(Ministries of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Earth Sciences; Environment, Forest and Climate Change; Health and Family Welfare; Information and Broadcasting; Science and Technology; Textiles; Women and Child Development)

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Total Number of Questions — 230

Killing of Journalist

5521. SHRI JAYADEV GALLA:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the incident of killing of one journalist of Andhra Jyoti in Andhra Pradesh has come to the notice of his Ministry and if so, the details thereof;

(b) whether his Ministry is also aware that out of 10 incidents of attack on media personnel, only 4 FIRs have so far been registered in Andhra Pradesh since June this year and if so, the reaction of the Government thereto;

(c) whether it has also come to the notice of his Ministry that a proposal has been moved to empower the Information and Public Relation Department of the State to take action against the journalists; and

(d) if so, the details thereof and the reaction of the Government thereto?

Impact of Rise in Sea-level

5522. SHRI RITESH PANDEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has made any assessment of the impact of rise in sea-level and water scarcity on fishermen and their activity of fish catching;

(b) if so, the details of the estimated impact during the last three years, State-wise;

(c) whether the Government has taken any initiatives to allay the challenges faced by fisherman community through active community participation and if so, the details thereof;

(d) the details of financial assistance earmarked to curb sea-level rise and issues of water scarcity; and

(e) whether any expert body/committee has been appointed in an advisory capacity to offer suggestions

or recommendations to address the situation, if so, the details thereof?

Child Marriage

5523. SHRI B.B. PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has formulated any scheme for creating awareness and preventing practices like child marriage in tribal areas;

(b) if so, the details thereof; and

(c) if not, the alternative steps taken by the Government to check such kind of social evils?

Working Condition in Textile Sector

5524. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the steps taken by the Government to protect the interests of more than 45 million workforce across the country working in the apparel and textile sector;

(b) whether the Government has taken any initiatives to improve the working conditions of such workers at factories; and

(c) if so, the details thereof and if not, the reasons therefor?

Medical PG NEET-2020

†5525. SHRI CHHEDI PASWAN:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the number of students who appeared in Medical PG NEET - 2020 during entrance test and the application fee prescribed for the said entrance test, category-wise;

(b) whether the declaration of result of entrance test has been delayed from the scheduled time, if so, the reasons therefor;

(c) whether the answer key has not been made public after the Medical PG NEET - 2020 entrance exam, if so, the reasons therefor;

(d) whether any irregularity has been found in regard to transparency in the result declaration; and

(e) if so, the action taken in this regard?

Modern Spinning Mills

5526. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is considering to establish modern spinning mills for the interest of cotton farmers across the country; and

(b) if so, the details thereof, State-wise including any proposal to set up a branch in Odisha?

Virus Infections from Animals

5527. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware of the spread of Avian flu, H1N1 and H5N1 infection among human beings across the country;

(b) if so, the details thereof and the precautionary measures being taken to curb such animal related viruses from infecting human beings;

(c) whether the Government proposes to issue any advisory to curb consumption of infected animals, if so, the details thereof;

(d) whether the Government has conducted any study on the use of anti-biotics on farm animals and its effect on the resistance of bacteria and viruses in humans; and

(e) if so, the details thereof and the outcome thereof?

Ecological Task Force

5528. SHRI RAVNEET SINGH BITTU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the number of saplings and trees planted by the Ecological Task Force (ETF) during the last three years, year and State-wise;

(b) whether the Government proposes to expand and set up these ETF battalions in all the States of the country; and

(c) if so, the details thereof and if not, the reasons therefor?

Sexually Transmitted Diseases

5529. SHRI SUNIL DATTATRAY TATKARE:

SHRI SELVAM G:

SHRI SHIVAKUMAR C. UDASI:

SHRI GAUTHAM SIGAMANI PON:

SHRI DHANUSH M. KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the composition of population affected by the Sexually Transmitted Diseases (STDs) in the country age-wise, State/UT-wise along with its present prevalence;

(b) whether the Government has assessed the number of persons who are suffering from STD and if so, the number of persons suffering from STD who have been provided treatment;

(c) whether Government has initiated any programme to create awareness about STD to control the disease, if so, the details and the outcome thereof;

(d) the number of States which are most affected by sexually transmitted diseases in the country;

(e) whether Union Government extends any financial support to State Government to deal with the rise in case of STD in their States, if so, the details thereof; and

(f) the number of children who have contracted sexually transmitted diseases in the country, State/UT-wise and the steps taken/being taken by the Government for the treatment of infected children and its prevention?

MGNREGA Scheme for Handloom Weavers

5530. SHRI DEEPAK BAIJ:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has taken any steps to implement Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) scheme for Handloom Weavers at par with Agricultural Labour for getting Minimum Wages for their skilled work;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Technology Institutes in Jharkhand

5531. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government proposes to set up technology institutes for promotion of science and technology and make them accessible to the students in the country;

(b) if so, the details thereof, State/UT-wise particularly in Jharkhand;

(c) whether such institutes are proposed to be set up in Giridih, Bokaro of Jharkhand;

(d) if so, the time by which these are likely to be set up; and

(e) if not, the reasons therefor?

Closure of Handloom Industry

†5532. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the handloom industry in the country is on the verge of closure;

(b) if so, the details thereof, State-wise including West Bengal and the reasons therefor;

(c) the action taken by the Government in this regard; and

(d) the details of the financial assistance and raw materials provided to the labourers employed in this industry?

Common Application Software under POSHAN Abhiyaan

5533. COL. RAJYAVARDHAN RATHORE:

SHRI Y.S. AVINASH REDDY:

SHRI GAURAV GOGOI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the POSHAN Abhiyaan is being implemented in all districts in the country, if not, the reasons therefor along with the timeline by which all districts will be covered thereunder, State-wise;

(b) whether there has been underutilisation of funds allocated under POSHAN Abhiyaan, if so, the details thereof and the reasons therefor indicating the utilised funds as a percentage of approved funds during the last two years, State-wise;

(c) whether the States have been alerted about this under utilisation;

(d) whether the Common Application Software (CAS) is being used for data updation under POSHAN Abhiyaan by all frontline workers, and if so, the details thereof; and

(e) whether the lack of digital illiteracy has hampered the usage of the CAS by frontline workers, if so, the details thereof and the steps being undertaken to ensure its usage by all frontline workers under this Abhiyaan?

Indian Antarctic Bill

5534. SHRI RAMALINGAM S.:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government proposes to bring the "Indian Antarctic Bill" to regulate and streamline all scientific and commercial activities in the uninhibited ice-covered southernmost continent, Antarctica;

(b) if so, the details thereof and the time by which the Bill is likely to be introduced;

(c) whether the Government is sending our scientists for annual Antarctica expeditions and if so, the details thereof along with the number of annual Antarctica expeditions done by our scientists till now; and

(d) the details of findings of these expeditions?

MoU with IIT for Research in Indian Medicine System

†5535. SHRIMATI JASKAUR MEENA:

SHRI NIHAL CHAND:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has signed a Memorandum of Understanding with the IITs in the country for research into the ancient Indian medicine system;

(b) if so, the details thereof;

(c) the details of funds sanctioned, allocated and utilised under the same so far; and

(d) the details of targets fixed under it and the achievements made in this regard so far?

Attrition of Scientists

5536. SHRI MANOJ KOTAK:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government is aware of the attrition of scientists from research institutions and laboratories and if so, the details thereof;

(b) whether there is any system of holding exit interviews of scientists who indicate their willingness to quit research institutions and laboratories; and

(c) if so, the details thereof?

Modernisation of Technology

†5537. SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) the details of funds allocated for modernisation of technology related to weather forecast/study of ocean waves during the last three years;

(b) the details of the institutions under which the funds have been spent;

(c) whether the Government has taken any steps for relevant utilisation of the allocated funds; and

(d) the role of National Centre for Medium Range Weather Forecasting in the said project?

Performance Appraisal of Pollution Board

5538. SHRIMATI JYOTSNA CHARANDAS
MAHANT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Central Pollution Control Board has recently conducted a Performance Appraisal of Tamil Nadu Pollution Board and its Pollution Control Committees in different functional areas especially regulatory actions;

(b) if so, the details and outcome of performance appraisal in different functional areas thereof;

(c) whether the Union Government has received several complaints against bureaucracy in State Pollution Control Board; and

(d) if so, the details thereof and the action taken by the Government thereon?

Environment Protection and Afforestation

5539. SHRI G. M. SIDDESHWAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has any plan for the protection of environment and to increase the forest area;

(b) if so, the increase in forest area as a result of afforestation; and

(c) the details of funds provided for environment protection and afforestation during the last three years, year and State-wise?

Shortage of Mental Healthcare Professionals

5540. SHRIMATI APARAJITA SARANGI:
DR. UMESH G. JADHAV:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the current ratio of psychiatrists/therapists to the population;

(b) whether the Government proposes to improve it by recruiting more mental healthcare professionals on account of shortage of mental health professionals, if so, the details thereof;

(c) whether the Government has carried out any awareness campaign to destigmatize the taboo around mental healthcare, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government is carrying out any research towards improving the mental healthcare of its population, if so, the details thereof and if not, the reasons therefor; and

(e) the amount allocated and disbursed for establishing more mental healthcare centres in the last three years?

Effects of Sedimentation on Dams

5541. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken steps to reduce the effects of sedimentation on dams and reservoirs as it results in damage to the infrastructure leading to increase in expenditure;

(b) if so, the details thereof;

(c) whether the Government has been maintaining a reservoir sedimentation data and if so, the details thereof; and

(d) whether the rate of sedimentation is being tracked between fixed time periods by the Government and if so, the details thereof?

Committee to Protect Mental Patients

5542. SHRI NALIN KUMAR KATEEL:
SHRI PANKAJ CHAUDHARY:
KUMARI SHOBHA KARANDLAJE:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the people affected by mental disorder roam helplessly on roads or are locked in various prisons in the country, if so, the details thereof;

(b) whether the Government proposes to constitute a Committee to protect human rights of the persons affected by mental disorder, if so, the details thereof; and

(c) the expenditure made on mental healthcare by the Government during the last three years and the current year?

Thalassemia and Sickle Cell Anaemia Patients

5543. SHRIMATI NAVNEET RAVI RANA:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the details of total number of patients, particularly children suffering from thalassemia and sickle cell anaemia in the country, State/UT-wise;

(b) whether the Government has issued a comprehensive guidelines for the prevention and management of Haemoglobinopathies *i.e.* Thalassemia, Sickle cell anaemia and other variant anaemia, if so, the details thereof;

(c) whether the Government provides financial assistance to States/UTs to prevent thalassemia, if so, the details thereof; and

(d) the other steps taken/proposed to be taken for proper and affordable treatment to eradicate the said disease?

Improve Public Health

5544. SHRI SHRINIWAS PATIL:
SHRI RATANSINH MAGANSINH RATHOD:
DR. SUBHASH RAMRAO BHAMRE:
SHRI MANICKAM TAGORE B.:
DR. DNV SENTHILKUMAR S.:
SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has launched a movement to improve public health in India and combat negative nutritional trends to fight lifestyle diseases, if so, the details thereof along with its aims and objectives;

(b) whether the Government is encouraging places of worship to adopt and maintain food safety and hygiene in preparation, serving and sale of Prasad, if so, the details thereof;

(c) whether the Government has set any criteria to give scores to the Prasad which are distributed to the

devotees, if so, the details thereof, and the number of temples which are bhog certified at present, temple-wise;

(d) the details of training and workshops conducted by the Government to food handlers for basic food safety and hygiene, State/UT-wise, temple-wise; and

(e) the other steps taken by the Government for the effective implementation of the said initiative throughout the country?

AYUSH Universities

5545. SHRI KURUVA GORANTLA MADHAV:
SHRI ARUN SAO:
SHRI SANJAY SETH:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has any plan to promote the use of Traditional Medicine in Public Health delivery system, if so, the details thereof;

(b) whether the Government proposes to set up/ open separate AYUSH universities in various parts of the country, State/UT-wise including Jharkhand;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the steps being taken by the Government to promote education on the basis of AYUSH system?

Allocation of Funds

5546. SHRI HIBI EDEN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of funds allocated to the Nagar Van Yojana and School Nursery Yojana during the last three years;

(b) whether the Government is aware of the issues faced by Mangalavanam Bird Sanctuary, Ernakulam District, Kerala;

(c) if so, the details thereof; and

(d) the steps taken by the Government to save the Mangalavanam Bird Sanctuary?

Regulations for DTH and Cable TV

5547. SHRI PARTHIBAN S.R.:
SHRI VASANTHAKUMAR H.:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the new regulations for DTH and cable will make the TV watching experience more expensive and complicated and if so, the details thereof;

(b) whether the new regulations will give more financial burden to the regional language TV channel and the subscribers across the country, if so, the details thereof;

(c) whether the Government proposes to add the free to air channels including free regional channels free from NCF charges and if so, the details thereof;

(d) whether the TRAI will include in the list of free to air channels from the regional private channel and also remove the NCF charges for the same and if so, the details thereof; and

(e) whether the Government unveils the list of the compulsory channels which have been mandated to all DTH operators?

Arogya Fair under AYUSH

5548. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has been conducting Arogya Fairs to spread, promote and propagate AYUSH across the country including Tamil Nadu;

(b) if so, the details thereof, State/UT-wise; and

(c) the details of collaborative efforts that the AYUSH Ministry is undertaking with the World Ayurveda Foundation to promote Indian Ayurveda globally?

Nature Ranking Index-2020

5549. DR. SUBHASH RAMRAO BHAMRE:

SHRI SHRINIWAS PATIL:
SHRI MANICKAM TAGORE B.:
DR. DNV SENTHILKUMAR S.:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether Council of Scientific and Industrial Research (CSIR) which was established by the Government to promote R&D knowledge base in diverse S&T areas has achieved its objectives and if so, the details thereof;

(b) whether CSIR has been ranked first in the Nature Ranking Index-2020 and if so, the details thereof;

(c) whether the CSIR-National Physical Laboratory has developed a security ink to curb the fake printing of

passports and counterfeiting of currency notes and if so, the details thereof;

(d) whether the Government has tested the ink with rigorous atmospheric conditions to ensure its chemical stability and if so, the details thereof; and

(e) whether the said technique of dual emissive luminescent pigment for security purposes is the first-of-its-kind and never used for printing of notes or confidential documents before and if so, the details thereof?

Negative Impact of Web Series

5550. SHRI BHOLA SINGH:
SHRIMATI SANGEETA KUMARI SINGH
DEO:
SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
DR. JAYANTA KUMAR ROY:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the Government is aware that too much portrayal of sex and violence in television in the form of web series is creating a negative impact on children and youth;

(b) if so, the reaction of the Government thereto;

(c) whether the Government is planning to setup a screening body for web series programmes on the lines of Censor Board and if so, the details thereof;

(d) whether the Government is running awareness programmes to encourage socially responsible content on TV and if so, the details thereof; and

(e) the steps taken by the Government to regulate such programmes, that are not conducive to public viewing in television in India during the last three years?

Budget Released under ICDS Scheme

5551. SHRIMATI PRAMILA BISOYI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the details of budget allocated and spent by the Ministry during the last three years;

(b) the amount of budget released under ICD Scheme and the Utilization Certificates received from States during the said period;

(c) whether the Fifteenth Finance Commission has recommended a special purpose grant to meet the difference of low unit costs under Supplementary Nutrition Programme (SNP) and if so, the details thereof;

(d) whether the Ministry has received additional grants as recommended by the Finance Commission and

shared additional resources with the States and if so, the details thereof, State/UT-wise; and

(e) the details of SNP beneficiaries during the said period?

**Recidivism among Children in
Conflict with Law**

5552. SHRIMATI DARSHANA VIKRAM
JARDOSH:

Will the Minister of WOMEN AND CHILD
DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has taken any initiative in consultation with State Government to improve the condition of Juvenile Homes and if so, the details thereof;

(b) whether the Government has taken note of the fact that absence of proper environment and training of personnels in juvenile homes has contributed to recidivism among released juvenile delinquents and if so, the details thereof; and

(c) whether the Government proposes to provide appropriate education opportunity and training facilities to adjudicated and incarcerated juvenile delinquents after their release to be restored back into the society and if so, the details thereof?

Promotion of AYUSH

5553. SHRI SHIVAKUMAR C. UDASI:
SHRI KANAKMAL KATARA:
DR. MANOJ RAJORIA:

Will the Minister of AYURVEDA, YOGA AND
NATUROPATHY, UNANI, SIDDHA AND
HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी
(आयुष) मंत्री

be pleased to state:

(a) whether the Government has taken note that a large percentage of Indians prefer Allopathy over AYUSH and developing any treatment by bringing together the Indian medicine systems and Ayurveda with Allopathy medicines;

(b) if so, the details of diseases on which the said system is being used for trials;

(c) the total number of doctors/nurses/staff in AYUSH in the country, State/UT-wise/stream-wise;

(d) the steps taken by the Government for the promotion/awareness of AYUSH system and the details of the scheme being formulated for the promotion of Indian medicine system and Ayurveda education globally including objective and achievement of centrally sponsored schemes of AYUSH and financial assistance to various States during the last three years; and

(e) the countries where scientifically prepared Ayurvedic medicines are being sold along with the details of agreements signed with such countries in this regard?

CGHS beneficiaries in West Bengal

5554. MS. LOCKET CHATTERJEE:

Will the Minister of HEALTH AND FAMILY
WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the number of beneficiaries of CGHS in West Bengal;

(b) the details of CGHS approved hospitals and dispensaries functioning in West Bengal;

(c) whether the Government has received representation from Government of West Bengal for the empanelment of more hospitals under CGHS scheme;

(d) if so, the details thereof and the action taken by the Government in this regard; and

(e) whether the Government proposes to open new CGHS Dispensaries/Wellness Centres in West Bengal, if so, the details thereof?

Ayurveda College-cum-Research Centre

5555. SHRI C.N. ANNADURAI:

Will the Minister of AYURVEDA, YOGA AND
NATUROPATHY, UNANI, SIDDHA AND
HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी
(आयुष) मंत्री

be pleased to state:

(a) the details of the layout of plan under contemplation of the Government to utilise the availability of medicinal plants and herbs for preparation of Ayurvedic medicine, especially in Jawadhu Hills and Melchagam area of Tiruvannamalai region of Tamil Nadu;

(b) whether the Government is contemplating to set up Ayurveda College-cum-Research Centre for promotion of alternate medicine systems; and

(c) if so, the details thereof and the timeline for setting up of such a research institute in Tiruvannamalai region?

Forest Fire in West Bengal

5556. SHRI NISITH PRAMANIK:

Will the Minister of ENVIRONMENT, FOREST AND
CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware of the occurrence of a forest fire in the recent past in Jaldapara jungle of West Bengal;

(b) if so, the details thereof along with the revenue loss incurred and wildlife affected due to it; and

(c) the steps taken by the Government to prevent forest fire across the country?

Population Stabilization

†5557. SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI DEVJI M. PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether National Commission to Review the Working of the Constitution (NCRWC) has recommended for inclusion of Article 47A in the Constitution and for making a law for population control; and

(b) if so, the details thereof and the action taken by the Government to the said recommendations of NCRWC?

Unani Hospitals

5558. SHRI ABDUL KHALEQUE:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) the details of establishment of Unani hospitals/Universities in the country, State/UT-wise including district of Barpeta in Assam; and

(b) the details of the funds allocated by the Government for Unani hospitals/Universities during the last three years, Unani College/University/Institution-wise including North East region of Assam?

Digitization of TV Channels

5559. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the Government is considering to expand the network of FM channels and to complete the digitization of TV channels and if so, the details thereof;

(b) whether the Government has any plan for digitization of film archives for skill development of the media and entertainment sectors; and

(c) if so, the details thereof?

Development of Hand Craftsmen

5560. DR. UMESH G. JADHAV:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the schemes presently being run by the Government for the development of hand craftsmen;

(b) whether the Government has proposed any plan for the specific identification of handicrafts in Karnataka, if so, the details thereof; and

(c) the amount allocated for hand artists and handicrafts during the last three years till date, State-wise?

Health and Wellness Centres under PM-JAY

5561. SHRI RAJENDRA AGRAWAL:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether Health and Wellness Centres (HWCs) provide free healthcare facilities under PM-JAY, if so, the details thereof;

(b) whether the Government is planning to bring all HWCs under its ambit;

(c) whether HWCs provide screening and management of non-communicable diseases, mental ailments and ophthalmic and dental healthcare, if so, the details thereof; and

(d) whether the Government is mulling over providing such services through HWCs, if so, the details thereof?

Informal Healthcare Providers

5562. SHRI RAJIV PRATAP RUDY:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether it is a fact that informal healthcare providers are a major source of healthcare relief being provided in the country, especially in the rural areas, if so, details of the areas they are most effective in addressing;

(b) the number of informal healthcare providers operating in the country, State/UT-wise;

(c) whether the Government is ensuring that adequate training is provided to such informal healthcare providers in the country so that the quality of care services provided can be improved; and

(d) if so, the details thereof?

Community Radio Stations

5563. SHRI RAHUL GANDHI:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the number of Community Radio Stations (CRSs) operational in the country at present, State/UT-wise;

(b) the details of licenses granted to CRS during the last three years, including details of license-holders;

(c) whether the Government has cancelled CRS licenses during the last three years, if so, the details thereof;

(d) whether the Government provides any financial assistance to CRSs and if so, the details of the funds received by these CRSs during each of the last three years; and

(e) the details of programmes sponsored by the Central Government on CRSs during the last three years, including the funds released for the same?

Central Siddha Institute

5564. DR. T.R. PAARIVENDHAR:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government is considering to establish a Central Siddha Institute which is a pending demand of the people of Perambalur in Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Indian National Centre for Ocean Information Services

5565. DR. KALANIDHI VEERASWAMY:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) the salient features of the new technological support and alert systems recently launched by the Indian National Centre for Ocean Information Services (INCOIS) within the country;

(b) the details of the funds sanctioned, allocated and utilized for the purpose; and

(c) the number of States likely to be covered through this technological support and alert system and its reasons therefor?

Yoga and Naturopathy Centres

†5566. SHRI RAMDAS C. TADAS:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) the number of Yoga and Naturopathy Centres established in the country, State/UT-wise including Maharashtra;

(b) whether the Government proposes to establish Yoga and Naturopathy Centre in various States including Wardha district of Maharashtra; and

(c) if so, the details thereof?

Private Medical Colleges for MBBS Courses

5567. SHRI A.K.P. CHINRAJ:

SHRI RAMALINGAM S.:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether it is a fact that around 279 Government and 260 private medical colleges offered MBBS courses across the country during the academic year 2019-20;

(b) if so, the details of such medical colleges State/UT-wise;

(c) whether the Government has any proposal to accord permission for renewal/intake of MBBS students to those private colleges already permitted to run but refused to grant permission for intake of students in successive years due to some deficiency, if so, the details thereof;

(d) the total number of such private medical colleges/universities not granted permission for intake of students along with reasons therefor; and

(e) the status and validity of the MBBS students who are already studying in those medical colleges which were not granted permission for intake of students in successive years?

Environmental Clearances for Exploratory Drilling

5568. SHRI MANISH TEWARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has exempted oil and gas firms from seeking environmental clearances for exploratory drilling;

(b) if so, the reasons therefor;

(c) the level of environmental scrutiny of such exploratory drilling prior to January, 2020;

(d) whether exploratory drilling has the potential to cause damage to the environment including oil spills, degradation of land and contamination of ground water; and

(e) if so, the details thereof?

Yoga Education

†5569. SHRI RAMCHARAN BOHRA:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has any assessment regarding the availability of yoga teachers in the country;

(b) if so, the details thereof, State/UT-wise; and

(c) the details of the competitions organized to promote yoga among the youth in the country, State-wise and district-wise?

Laws Governing Protection of Children

5570. SHRIMATI PRATIMA MONDAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the details of legislation governing welfare/safeguarding/protection of children from mental and physical abuse at home;

(b) the steps prescribed by the Government to be taken by children and adults to report such abuse; and

(c) the details of the scope of rehabilitation of such children/girls above the age of 18?

Conservation of Birds

5571. SHRI KIRTI VARDHAN SINGH:

SHRIMATI SAJDA AHMED:

SHRIMATI MEENAKASHI LEKHI:

MS. PRATIMA BHOUMIK:

SHRI JUAL ORAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether as per the status of India's Bird Report 2020, the population of birds in the country has declined sharply during the last ten years;

(b) if so, the details and the features of the report along with the reasons identified therefor;

(c) the species of flora and fauna including birds in the country which have become extinct, extinct in wild, critically endangered, endangered and vulnerable along with the amount spent for improvement of bird habitations in forest, wetlands and mountain areas of the country;

(d) whether any study regarding the adverse effects of radiations from mobile towers on small birds particularly Sparrow has been conducted, if so, the details thereof;

(e) whether the Government proposes to establish a "Green Super Fund" to increase green investments by pooling together international and domestic capital funds and if so, the details thereof; and

(f) the action plan formulated for the protection and conservation of rare/endangered species of birds?

Appointment of Chairperson of State Pollution Control Boards

5572. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Union Government has issued any guidelines for appointing Chairperson of State Pollution Control Boards (SPCB) and its members and if so, the details thereof;

(b) whether all SPCBs are having full strength including technical persons and if so, the details thereof;

(c) if not, the steps taken by the respective Governments to fill the vacancies;

(d) the minimum number of persons to be appointed to the SPCBs and the tenure of its chairperson and its members; and

(e) whether the Union Government has received any report about appointing unqualified public representatives as chairpersons and if so, the details thereof?

Environmental Clearance for Railway Projects

†5573. SHRI ARUN SAO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether a number of railway projects are pending for environmental/forest clearance at present;

(b) if so, the details thereof, State/UT-wise including Chhattisgarh;

(c) the reasons for pendency of such projects; and

(d) the time by which such project proposals are likely to be cleared?

UG/PG Course in AYUSH University/College

5574. ADV. A.M. ARIFF:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) the number of students enrolled for graduation and post-graduation courses in AYUSH Universities/colleges along with subjects offered therein, course-wise;

(b) whether enrolment under post graduation course in Unani, Siddha and Homoeopathy is nil in various AYUSH colleges;

(c) if so, the details thereof along with the reasons therefor; and

(d) the details of the efforts made by the Government for the promotion and expansion of higher education in Indian medical systems?

Presence of Coronavirus in Imported Food Items

5575. SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI BIDYUT BARAN MAHATO:
SHRI SHRIRANG APPA BARNE:
SHRI SUDHEER GUPTA:
SHRI GAJANAN KIRTIKAR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Food Safety and Standards Authority of India (FSSAI) has constituted a committee of experts to examine the possibilities of the presence of coronavirus in imported food items from the novel coronavirus affected countries, if so, the details thereof;

(b) whether the Government has taken samples from each imported food consignment for testing in their laboratories;

(c) if so, the details thereof and the findings of the committee thereto;

(d) whether the committee has issued any advisory regarding consumption of foods as a precautionary measure from a novel coronavirus and if so, the details thereof; and

(e) the other steps taken/being taken by the FSSAI in view of the outbreak of novel coronavirus?

Depression among Women

†5576. SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has taken note of the increased prevalence of depression among women correlating with their physical and hormonal change;

(b) if so, the details thereof;

(c) whether the Government proposes to organize special counseling campaign centre to help, reduce and prevent personal sufferings; and

(d) if so, the details thereof?

Patient Support System to TB Patients

†5577. SHRI PASHUPATI NATH SINGH:
SHRI MANISH TEWARI:
SHRI DINESH CHANDRA YADAV:
SHRI VINCENT H. PALA:
SHRIMATI ANNPURNA DEVI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the details of the patient support systems offered to Tuberculosis (TB) patients along with the proportion of notified TB patients receiving social support from Government or NGOs/other organisations, State/UT-wise;

(b) whether the Government has any strategy to introduce such systems on a national level;

(c) whether TB patients are not able to get medicines at the nearby locations, if so, the details thereof and the steps taken by the Government to open centres to provide TB medicines free of cost, State/UT/district-wise including Bihar;

(d) the details of various new techniques introduced/measures taken for eradication of TB, State/UT-wise particularly Jharkhand along with the outcome thereof;

(e) whether the Government has fixed a meager amount of Rs. 500/- per month for Direct Benefit Transfer for TB patients, if so, the details thereof and the reasons therefor; and

(f) whether any public survey was conducted/stake holders consulted prior to fixation of the said amount, if so, the details thereof and if not, the reasons therefor?

Licenses to Private TV Channels

5578. MS. PRATIMA BHOUMIK:
SHRI SUMEDHANAND SARASWATI:
SHRI BALAK NATH:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the details of rules and procedure in practice for granting licences to private TV channels in the country;

(b) whether the Government issues licenses to private TV channels after verification from Ministry of Home Affairs and if so, the details thereof along with the TV channels active at present in the country, State/UT-wise;

(c) whether the Government has cancelled any license(s) during the last three years and if so, the details thereof along with the reasons for cancellation; and

(d) whether the Government has any mechanism to keep a check on dummy Directors and if so, the details thereof and if not, the reasons therefor?

Anganwadi Scheme

5579. SHRI JAYANT SINHA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the details of beneficiaries under Anganwadi scheme in Ramgarh and Hazaribagh districts since 2014, year-wise;

(b) the number of beneficiaries of Poshan Abhiyaan in Ramgarh and Hazaribagh districts of Jharkhand since 2018, year-wise; and

(c) the details of schemes implemented in schools and local healthcare centres in Jharkhand for adolescent girls to improve their health?

Rate of Duty Drawback

5580. MS. S. JOTHIMANI:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is considering to increase the rate of duty drawback to improve the export of textiles, if so, the details thereof;

(b) whether the textile industries are actually availing and benefiting from the RoSL, RoSCTL and RoDTEP schemes;

(c) if so, the measures being taken to increase the textile exports from India and reduce the time taken for industries to get refunds;

(d) the steps taken by the Government to refund the State and Central levies that are not included in the duty drawback calculations to make cotton yarn and fabric exports competitive; and

(e) the details of measures taken by the Government to revive the textile hub of Karur in Tamil Nadu?

Genetics Engineering

†5581. SHRIMATI RITI PATHAK:
SHRI JUGAL KISHORE SHARMA:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the genetics engineering is constantly attracting the attention of scientist community of entire world including India;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken by the Government for promoting the research in genetics engineering, keeping in view the

development especially in the field of agriculture, floriculture, fisheries and animal husbandry; and

(d) the details of projects under implementation at present along with the genetics engineering research facilities available in the country especially in Jammu and Kashmir and Madhya Pradesh?

Policy to Control Forest Fire

5582. SHRI SANJAY SETH:
SHRI KURUVA GORANTLA MADHAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is planning any new policy for suppression and control of forest fires across the country;

(b) the latest Scientific approach implemented/or to be implemented by the Government for the suppression of Forest Fires;

(c) the details of advanced equipment and strategies available to combat forest fires;

(d) the details of forest fires across the country and area of the forests damaged in this context during the last three years; and

(e) if so, the details thereof, if not, the reasons therefor?

Shortage of Ambulance Services

†5583. SHRI CHUNNI LAL SAHU:
SHRI MOHAN MANDAVI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the details of the steps taken by the Government to meet the shortage of ambulance services during emergency particularly in the rural areas;

(b) the number of general purpose ambulances and critical care ambulances made available during each of the last three years under National Rural Health Mission (NRHM) in the country, State/UT-wise, particularly in Chhattisgarh;

(c) whether the Government proposes to formulate any scheme to provide funds for ambulance services under NRHM; and

(d) if so, the details thereof and if not, the reasons therefor?

Advisory on Sanitation and Cleanliness

5584. SHRI SUNIL KUMAR MONDAL:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether Government has issued any advisory for the sanitation, cleanliness and avoiding dirty places due to recent spread of Coronavirus, if so, the details thereof, State/UT-wise;

(b) whether the said advisory has been circulated in various Government departments/sections resulting in increased awareness and has speeded up the work/matters relating to clean drinking water and sanitation in these departments;

(c) if so, the details thereof, State/UT-wise; and

(d) if not, the reasons therefor?

Conservation of Biodiversity

5585. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the steps taken to ensure conservation of biodiversity and forest resources of the Srikakulam stretch of the Eastern Ghats;

(b) whether any steps have been taken for reducing wildlife crime for the same stretch;

(c) if so, the details thereof;

(d) whether the participation of local people from Srikakulam has been sought for the conservation efforts; and

(e) if so, the details thereof?

Skill Development in Textile Sector

†5586. SHRI BASANTA KUMAR PANDA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of the programmes being implemented by the Government for skill development in various fields of the textile sector; and

(b) the details of the funds allocated to various educational institutions and non-governmental organizations for skill development programmes, State-wise including Kalahandi parliamentary constituency in Odisha during the last three years?

AYUSH Drugs and Treatments

5587. SHRI DIBYENDU ADHIKARI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has recently issued an advisory which virtually bars the non-AYUSH researchers/scientists from publishing their work on AYUSH drugs and treatments;

(b) if so, the reasons therefor;

(c) whether this step of the Government would deter the inter-disciplinary researchers from carrying out evidence-based research which could be beneficial for the AYUSH;

(d) if so, whether the Government is virtually trying to curb academic freedom of the researchers/scientists therein; and

(e) if so, the details thereof and if not, the reasons therefor?

Healthcare Facilities

†5588. SHRI ARVIND GANPAT SAWANT:

SHRI OMPRAKASH BHUPALSINH ALIAS

PAWAN RAJENIMBALKAR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether our country is falling behind in providing healthcare facilities in the country as per a report, if so, the reasons therefor;

(b) whether the Government has reviewed the healthcare facilities being provided to patients in hospitals, if so, the details thereof;

(c) the names of the diseases regarding which the status of healthcare facilities in our country is disappointing along with the reasons therefor; and

(d) the steps taken by the Government to strengthen the healthcare services and provide high quality healthcare facilities to patients in the country?

Textile Projects in Tamil Nadu

5589. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government proposes new textile projects for Tamil Nadu State;

(b) if so, the details of the funds allocated for textile projects;

(c) whether the Government has issued any notification to Government of Tamil Nadu seeking to provide land in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

†Original notice of the question received in Hindi.

Clinical Trials

5590. SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:
SHRIMATI SANGEETA KUMARI SINGH
DEO:
DR. JAYANTA KUMAR ROY:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री
be pleased to state:

(a) whether increase in deaths among clinical trial subjects without any compensation mechanism is a serious concern about safety in clinical trials in the country, if so, the details thereof;

(b) whether several independent ethics committee are charging hefty amounts for approval of clinical trials as there is no law regulating the funding of such committees, if so, the details thereof;

(c) whether there is lack of transparency in conducting clinical trials and reporting their outcomes;

(d) if so, whether there is urgent need for setting up a regulatory mechanism to ensure that poor do not end up becoming mere guinea pigs; and

(e) if so, the steps taken by the Government in this regard?

Improper Implementation of the Schemes

5591. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री
be pleased to state:

(a) whether the Government has received any complaints concerning the improper implementation of the schemes intended for providing nutritious food to pregnant women in the rural areas of the country during each of the last three years and the current year;

(b) if so, the details thereof and the reasons therefor along with the action taken on such complaints, State/UT-wise including Bihar; and

(c) the other corrective steps taken/being taken by the Government in this direction?

Job Opportunities under Ayushman Bharat Yojana

†5592. SHRI RAHUL KASWAN:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री
be pleased to state:

(a) the number of new vacancies generated under Ayushman Bharat Scheme since its inception;

(b) whether there is any proposal to set the year-wise target for generation of new vacancies during the next three years under Ayushman Bharat Scheme;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

CGHS Wellness Centres

†5593. SHRI AJAY KUMAR MISRA TENI:
SHRI KHAGEN MURMU:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री
be pleased to state:

(a) whether the Government proposes to further modernize the CGHS Wellness Centres throughout the country and also provide pathological test facilities thereunder;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Bird Flu Outbreak in Kerala

5594. SHRI MANICKAM TAGORE B.:
SHRI SHRINIWAS PATIL:
DR. SUBHASH RAMRAO BHAMRE:
SHRI K. MURALEEDHARAN:
DR. DNV SENTHILKUMAR S.:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री
be pleased to state:

(a) whether the Government is aware about the bird flu outbreak amid Coronavirus cases in Kerala recently;

(b) if so, the details thereof along with the total number of human cases of bird flu infection reported in the past three months, State/UT-wise;

(c) whether the Government has issued any health advisory to the people to protect themselves against bird flu infection, if so, the details thereof;

(d) whether the Government proposes to provide financial and technical assistance and send a team of medical experts to the State for the purpose, if so, the details thereof; and

(e) whether the State Government of Kerala has submitted a proposal for financial assistance to help the affected farmers, if so, the details thereof and the other steps taken by the Government to control the said disease?

New Egerton Woollen Mills

5595. SHRI SUNNY DEOL:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is considering for revival of the New Egerton Woollen Mills, if not, the reasons therefor;

(b) whether the Government owes any dues to New Egerton Woollen Mills employees towards their salary and other allowances, if so, the details thereof, category-wise; and

(c) the steps taken by the Government in this regard?

Training Programmes for Textile Sector

†5596. SHRI MOHANBHAI KALYANJI
KUNDARIYA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of apprentices getting training under the flagship programmes relating to textiles sector, State-wise;

(b) whether the Government is considering to take any steps to increase employment rate in the said sector and to provide quality training under the said programmes; and

(c) the details of the skills regarding which training has been provided under the said training programmes?

Vigyan Jyoti

5597. DR. HEENA GAVIT:
SHRI SELVAM G:
SHRIMATI NAVNEET RAVI RANA:
SHRI GAUTHAM SIGAMANI PON:
SHRI DHANUSH M. KUMAR:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the objective of setting up of Technology Information Forecasting and Assessment Council (TIFAC) under the Department of Science and Technology and its achievement since its inception;

(b) whether TIFAC has launched Vigyan Jyoti in order to encourage women to pursue career in Science and if so, the details thereof;

(c) the criteria adopted to shortlist women who will be provided opportunities to attend science camps at the leading institutions in the country; and

(d) whether adequate reservations will be provided to women belonging to SC/ST and backward areas and if so, the details thereof?

Female Labour Force Participation

5598. SHRI CHANDRA SEKHAR SAHU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the participation of women in labour force in the country is declining, if so, the details thereof;

(b) whether the lack of social security is seen as impediment to the goal of gender equality and empowerment of women in the country, if so, the response of the Government in this regard;

(c) whether World Economic Forum's Global Gender Gap Report (2020) ranks India at a low of 149 out of 153 countries on economic participation and opportunity, if so, the response/reaction of the Government thereon;

(d) whether the said report has also estimated that raising women's participation in the labour force can increase India's GDP by 27 per cent, if so, the details thereof; and

(e) the steps taken or proposed to be taken by the Government to create gender sensitive infrastructure to encourage women force participation?

Guidelines and Protocols for Approval of a New Vaccine

5599. SHRI DUSHYANT SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the time period required for approval of a new vaccine as per current guidelines and protocols;

(b) whether the Government is working on to reduce the time taken to get a new vaccine approved;

(c) if so, the details thereof; and

(d) the challenges and risk posed by the new proposed guidelines or protocol to reduce the time required for approval?

Temporary Virology Labs

5600. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to set up temporary virology labs to assist the Pune lab in checking suspected cases of Coronavirus;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the time taken for a sample to be tested in the Pune lab;

(d) whether the time taken to test the sample for Coronavirus in India is more in comparison to time taken in the labs in China; and

(e) if so, the details thereof and the reasons therefor?

Loss of Forest Area

5601. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the total tree cover in the State of Telangana;

(b) the acreage of forest area lost due to forest fires, flood inundation or other natural causes in the country during each of the last five years, State-wise; and

(c) the steps taken by the Government to ensure that the lost acreage is compensated?

Melting of Glaciers

†5602. SHRI PRATAPRAO JADHAV:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government has conducted or likely to conduct any study related to melting of the glaciers;

(b) if so, the details thereof; and

(c) the details of the policy and action plan adopted by Indian scientists to control melting of glaciers?

Migratory Species of Wild Animals

5603. SHRI JUAL ORAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken steps for the conservation of migratory species of wild animals;

(b) if so, the details thereof;

(c) whether India and Norway have signed any agreement for the conservation of migratory species of wild animals; and

(d) if so, the details thereof?

Wetlands Visited by Migratory Birds

5604. SHRI JASBIR SINGH GILL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether migratory birds visit various wetland sites of the country every year;

(b) if so, the details of such wetlands thereof, site-wise and State/UT-wise; and

(c) whether many of such sites have been identified as "Ramsar" sites and if so, the details thereof, site-wise?

Contamination by Toxic and Hazardous Substances

5605. SHRI K. MURALEEDHARAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether as per the Central Pollution Control Board, 128 sites in India are contaminated by toxic and hazardous substances;

(b) if so, the details thereof;

(c) whether it is a fact that the investigation and confirmation of 196 additional contaminated sites are yet to be received and if so, the details thereof;

(d) whether the Government has initiated action plan or prepared detailed project report to clean up such sites; and

(e) if so, the details thereof?

Opening of Cancer Hospital at Fatehabad/Sirsa

5606. SHRIMATI SUNITA DUGGAL:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that many people are suffering with cancer in the districts of Sirsa, Fatehabad and Jind, if so, the details thereof;

(b) whether all these patients have to travel all the way to Bikaner Cancer Hospital for their treatment, if so, the details thereof;

(c) whether Government is planning to open cancer hospital in Fatehabad/Sirsa to mitigate the suffering of these cancer patients in future; and

(d) if so, the details thereof and if not, the reasons therefor?

Traditional Medicine Services for Armed Forces

5607. ADV. ADOOR PRAKASH:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the AYUSH ministry has signed MoU with Defence ministry for providing traditional medicine services for the armed forces;

(b) if so, the details thereof;

(c) whether the Government has taken any decision for implementing alternative treatment like Ayurveda in armed forces;

(d) if so, the details thereof;

(e) whether any AYUSH centre has been set up in defence hospitals; and

(f) if so, the details thereof and if not, the reasons therefor?

Women Beneficiaries under Poshan Abhiyan

5608. SHRI MAHESH SAHOO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the status of Poshan Abhiyan till date since its inception and if so, the details thereof;

(b) the number of women covered under the scheme across the country particularly in Odisha;

(c) whether the Poshan Abhiyan has covered all the districts and blocks across the country, if so, the details thereof and if not, the reasons therefor; and

(d) the number of women benefited in the districts of Angul and Dhenkanal in Odisha?

Data Procurement of Malaria Cases from Private Hospitals

5609. SHRI GAUTAM GAMBHIR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has introduced its National Strategic Plan for malaria elimination and took several steps to help end malaria, if so, the details thereof;

(b) whether the Government solely relies on data from public sector hospitals to understand malaria related cases, if so, the details thereof;

(c) whether the Government is aware that approximately 70 per cent of urban and 63 per cent of rural households use private sector to seek medical care, if so, the details thereof; and

(d) whether the Government is working on any strategy to ascertain such data from private sector hospitals, if so, the details thereof?

Food and Nutrition Board

5610. SHRI VINOD KUMAR SONKAR:
SHRI BHOLA SINGH:
SHRIMATI SANGEETA KUMARI SINGH
DEO:
SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:
DR. JAYANTA KUMAR ROY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Ministry has set up the Food and Nutrition Board (FNB) to implement community nutrition programmes, if so, the details thereof along with the structure, functions and budgets prescribed for the setting up of the board;

(b) whether the FNB organize various activities and programmes for women and children and if so, the details thereof along with the details of funds sanctioned during the last two years;

(c) whether the Government has set up Food Testing Laboratories to analyse the foods served under Anganwadi scheme, if so, the details of laboratories along with achievements made so far, State-wise;

(d) whether the Government has reviewed the functioning of the FNB, if so, the details thereof and if not, the reasons therefor; and

(e) the other steps being taken by the Government to improve the working of the FNB?

Vacancies in Anganwadis

5611. SHRI SUDHEER GUPTA:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI GAJANAN KIRTIKAR:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Anganwadi Services, catering to the needs of 100 million children across the country are facing a severe shortage of staff and if so, the details thereof;

(b) whether a large number of posts of different grades in Anganwadi Centres (AWCs) are lying vacant in various States across the country and if so, the details thereof and the reasons therefor along with the corrective measures taken/being taken by the Government in this regard, State/UT-wise, grade-wise;

(c) whether the Government has done any assessment regarding the vacant posts in various States across the country and if so, the details thereof; and

(d) the total amount of fund sanctioned by the Government to various States during each of the last

three years and the current year for AWCs, State/UT-wise?

Awareness Campaign to Eradicate Malnutrition

5612. SHRI A. RAJA:
SHRI KRIPANATH MALLAH:
DR. KALANIDHI VEERASWAMY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the registered cases of malnutrition has increased remarkably over the years across the country and if so, the details thereof and the reasons therefor;

(b) the number of registered cases of malnutrition during the last three years and the current year, State/UT-wise including Tamil Nadu and Assam;

(c) whether the Government is working on strengthening the monitoring system for eradication of malnutrition across the country, if so, the details thereof; and

(d) whether the Government is organizing awareness campaign especially in the rural and far flung areas of the country, if so, the details thereof along with the result?

Tests on Soft Drinks

†5613. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the quantity of toxic materials have been found more than the prescribed limit in the products of several companies while conducting tests on soft drinks;

(b) if so, the details thereof and the action taken by the Government against the guilty companies;

(c) whether the Government has passed on the information of presence of toxic materials in the soft drinks of these companies to the citizens so that they can avoid its consumption; and

(d) the steps taken to protect the common people from the damage caused due to the said soft drinks?

Affordable Health Care

5614. SHRI NATARAJAN P.R.:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is working on a mission mode to ensure affordable health care across the country, if so, the details thereof;

(b) whether the Government has ascertained the number of beneficiaries benefited from the low-cost generic medicine programme;

(c) if so, the total number of beneficiaries benefited by low-cost generic medicine programme; and

(d) the total amount spent by the Government on this low-cost generic medicine programme since its inception?

Codes and Rules Applicable to TV Channels

†5615. SHRI SUMEDHANAND SARASWATI:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the details of the codes and rules applicable to all programmes broadcast on the national television;

(b) the action taken by the Government against the television channels on violation of the said rules and conditions; and

(c) the conditions under which the Government can exercise the authority to ban television channels?

Supplementary Nutrition Programme

5616. SHRI A. GANESHAMURTHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether as per the data collected by this Ministry many States and Union Territories have not served the mid day meals as per the norms and the standards prescribed under the Supplementary Nutrition Programme (SNP);

(b) if so, the details thereof;

(c) the names of such States and UTs that have served the mid day meal below the prescribed standard;

(d) whether the Government has any plan to revamp the SNP in near future; and

(e) if so, the details thereof?

Tasar Farming

5617. MS. CHANDRANI MURMU:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the details of the output of Tasar in Keonjhar, Mayurbhanj, Sundargarh districts of Odisha and the number of persons likely to be self employed through Tasar farming; and

(b) the assistance from Union Government in Tasar development for Odisha during the last five years?

POCSO Cases

5618. SHRI BHAGWANTH KHUBA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the number of cases registered under Protection of Children from Sexual Offence (POCSO) Act, State-wise, age and gender-wise; and

(b) the number of victims who have received compensation as envisaged under the Act along with the amount of compensation received by them at various stages, such as interim compensation and final compensation?

Health of Adolescent Girls

†5619. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the extent to which the Government has given priority to health of girls across the country; and

(b) the details of the programmes implemented by the Government regarding the health of adolescent girls during the last three years?

Ban on Production of Plastic

5620. SHRIMATI CHINTA ANURADHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken steps to ban production of plastic;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the amount of fund being allocated and utilised by the Government to find alternatives to plastic during the last three years?

Orphanages†5621. SHRI SADASHIV KISAN LOKHANDE:
DR. BHARATI PRAVIN PAWAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the details of Orphanages in Maharashtra, district-wise;

(b) the number of children living in these Orphanages at present;

(c) the funds allocated/sanctioned and utilised under these Orphanages during the last three years;

(d) whether the Government of Maharashtra has received any proposal regarding Orphanages and the children living in these Orphanages, if so, the details thereof along with the action taken in this regard; and

(e) the outcome of the action taken?

Deployment of Anti-Smog Guns

5622. SHRI VASANTHAKUMAR H.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has approved the deployment of Smog Towers and Anti-Smog Guns to fight air pollution in the country;

(b) if so, the details thereof; and

(c) the funds allocated for the purpose?

Child Care Centres

†5623. SHRI VINAYAK RAUT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the number of Child Care Centres established in Maharashtra, area-wise;

(b) the number of Child Care Organisations working in Maharashtra, district-wise;

(c) the steps being taken by the Government to ensure safety of Children in these Child Care Organisations;

(d) the details thereof; and

(e) if not, the reasons therefor?

Procurement of Medicine by NACO

5624. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether NACO has procured ZLN tablets between 2014 and 2019;

(b) if so, the details thereof along with the year-wise quantities of ZLN tablets procured by NACO and the final unit price paid by NACO for procuring each batch of tablets;

(c) the details of the contractors from whom each batch of ZLN tablets was procured between the years 2014 and 2019, year-wise;

(d) whether requirements of the ZLN tablets in a single financial year were divided into different schedules *i.e.* multiple contracts for part quantities on more than two responsive tenderers between the years 2014 and 2019; and

(e) if so, the details of quantities of all such orders including the name of the L1 bidders and L2 bidders along with the amount quoted by them respectively?

Small Scale Medical Equipment Suppliers

5625. SHRI RAJESHBHAI CHUDASAMA:
SHRI VIJAY KUMAR DUBEY:
SHRI CHIRAG KUMAR PASWAN:
SHRI REBATI TRIPURA:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has any mechanism to engage small scale medical equipment suppliers to be accommodated in Government hospitals to replenish the hospital requirements;

(b) if so, the details thereof; and

(c) the departments along with nodal officers concerned for implementing the mechanism to engage such small scale medical equipment suppliers in Government hospitals?

Implementation of PMSSY in Jharkhand

†5626. SHRIMATI ANNPURNA DEVI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether a panel of hospitals under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) has been enrolled in Jharkhand;

(b) if so, the details thereof;

(c) whether funds have been released under the said scheme in Jharkhand;

(d) if so, the details thereof as on date;

(e) whether any discretionary quota for Members of Parliament has been fixed by the Government in this regard; and

(f) if not, the reasons therefor?

City Knowledge and Innovation Cluster

5627. DR. G. RANJITH REDDY:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether it is true that Hyderabad has been identified as one of the six cities for development as City Knowledge and Innovation Cluster; and

(b) if so, the details and present status thereof?

Health Melas

5628. SHRI ANTO ANTONY:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government provides financial assistance for conducting Health Melas in the country;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Government has any statistics regarding number of health Melas conducted in the country so far;

(d) if so, the details thereof, State/UT-wise;

(e) whether the Government has any plan to enhance the assistance for Health Melas; and

(f) if so, the details thereof and the steps taken by the Government in this regard?

Assistance for National AYUSH Mission

†5629. SHRI BALAK NATH:

SHRI SUMEDHANAND SARASWATI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government provides financial assistance to various States for providing medical treatment through Alternative system of medicines in Primary and Community Health centres and district hospitals under National AYUSH Mission;

(b) if so, the details thereof; and

(c) the total number of 50 beds integrated AYUSH hospitals set up in the country including Rajasthan during the last three years, State/UT-wise?

Biotechnology Industry Research Assistance Council

5630. DR. SUKANTA MAJUMDAR:

SHRI BHOLA SINGH:

SHRIMATI SANGEETA KUMARI SINGH
DEO:

SHRI RAJA AMARESHWARA NAIK:

SHRI VINOD KUMAR SONKAR:

DR. JAYANTA KUMAR ROY:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether Biotechnology has varied applications and far reaching impact and implications in prominent sectors and if so, the details thereof;

(b) whether the Government has set up Biotechnology Industry Research Assistance Council to promote Research and Development in Biotechnology domain;

(c) if so, the details thereof including the funds allocated, R&D projects undertaken and their output during the last four years;

(d) whether there is urgent need to formulate national level regulatory framework for Biotechnology sector; and

(e) if so, the steps being taken by the Government for the development of physical and human infrastructure in this sector?

Samarth Scheme

5631. SHRI VISHNU DAYAL RAM:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of workers who have been trained as part of Samarth Scheme for capacity building in textile sector during the last three years in Jharkhand;

(b) the percentage of the trained workers who have been able to secure jobs post-training, both nationally as well as in Jharkhand;

(c) the details about the number of women who have benefited from this scheme on national level as well as in Jharkhand; and

(d) the targets set by Jharkhand under the scheme for the coming year?

Yarn Supply and Credit Facilities to the Weavers

5632. MS. RAMYA HARIDAS:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is aware of that yarn supply and credit facilities being confined only to the handloom cooperatives;

(b) if so, the details thereof;

(c) whether any steps have been taken to cover all sections of weavers under these schemes; and

(d) if so, the details thereof?

Recycling of e-Waste

5633. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether recycling of e-waste has doubled in the country during the last three years;

(b) if so, the details thereof; and

(c) if not, the steps taken by the Government to recycle e-waste?

Forest Land

5634. SHRI GAURAV GOGOI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether it is a fact that the Forest Advisory Committee (FAC) of Jammu and Kashmir (J&K) has given clearances to 125 projects involving diversion of forest land between August and October 2019;

(b) if so, the details thereof and purposes for which such clearances were granted;

(c) total number of forest clearances granted in the State in 2018;

(d) whether the Government has taken note that the number of forest clearances granted in 2019 is significantly greater than in 2018; and

(e) if so, the details thereof?

Ayurveda and Homoeopathy Dispensaries

5635. DR. ALOK KUMAR SUMAN:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether it is fact that the Government has decided to set up Ayurveda and Homoeopathy dispensaries in district Gopalganj of Bihar;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is planning to recruit doctors to further the services of Ayurveda and Homoeopathy services; and

(d) if so, the details thereof and if not, the reasons therefor?

Heat Wave

5636. SHRI V.K. SREEKANDAN:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether it is a fact that the India Meteorological Department had predicted that summer months from March to May are poised to be hotter than normal or usual;

(b) if so, the details thereof;

(c) whether it is also true that above normal heat wave conditions are also likely in the core heat wave zone during the season and if so, the details thereof;

(d) whether the IMD has shared this prediction with the States concerned to take appropriate steps; and

(e) if so, the details thereof?

Integrated Processing Development Scheme

5637. DR. (PROF.) KIRIT PREMJI BHAI SOLANKI:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the salient features of the Integrated Processing Development Scheme and the current status of its implementation in the country;

(b) the number of greenfield and brownfield projects that have been selected under the scheme, State/UT-wise, including in the State of Gujarat;

(c) the details of the facilities and incentives being offered under the scheme; and

(d) whether the scheme has been successful in encouraging private sector investments in major processing clusters and if so, the details thereof?

Health Hazards due to Mosquitoes

5638. SHRI P.C. GADDIGOUDAR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether according to the latest house survey of National Sample Survey (NSS) Report, 33 per cent of urban homes in the country are facing severe problem of the menace of mosquitoes and flies;

(b) if so, the details thereof and the resultant health hazards therefrom, State/UT-wise;

(c) whether the Government has issued any directive to the States/UTs to address the problem of the menace of mosquitoes and flies in the urban areas;

(d) if so, the details thereof and the action taken by the States/UTs thereon; and

(e) if not, the reasons therefor?

Patent of Nutritious 'Black Wheat'

5639. SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHEER GUPTA:

SHRI GAJANAN KIRTIKAR:
SHRI SHRIRANG APPA BARNE:

Will the Minister of SCIENCE AND TECHNOLOGY
विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the National Agri Food Biotechnology Institute, Mohali has the patent of nutritious 'Black Wheat' and if so, the details thereof;

(b) whether the said crop is already being cultivated in some States on trial basis;

(c) if so, the details thereof along with the response of the Government thereto;

(d) whether the Government proposes to issue notification under Seed Act to start commercial farming of nutritious 'Black Wheat' in the country; and

(e) if so, the areas where Government proposes to cultivate the nutritious 'Black Wheat', State/UT-wise?

Common Facility Centres

5640. SHRI D.K. SURESH:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is taking any steps for setting up of Common Facility Centres with modern machinery for use by artisans in the production of lacquerware in the country including at Channapatna in Karnataka;

(b) if so, the details and the present status of the work in this regard;

(c) the details and the programmes proposed to be conducted at the Common Facility Centres for the use of artisans; and

(d) the steps taken by the Government in this regard?

Medical Colleges

†5641. SHRI JAI PRAKASH:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is setting up medical colleges without fulfilling the norms of MCI in the country;

(b) if so, the reasons therefor; and

(c) the details of total number of medical colleges of Uttar Pradesh included in the list sent by MCI to the Government which do not fulfil the norms of MCI?

Cotton Spinning Sector

5642. DR. SHASHI THAROOR:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is aware that several spinning mills/companies had to cut down their production and shut down their mills, resulting in huge job losses due to unprecedented crisis of slowdown;

(b) if so, the details thereof, including number of people employed/unemployed and affected directly and indirectly in textile industry;

(c) the total decline in textile exports in FY 2019-20;

(d) whether accumulation of yarn stocks in cotton-spinning sector is due to poor demand for yarn from overseas markets as reported by apex industry body—The Northern India Textile Mills Association (NITMA) and The Southern India Mills Association;

(e) if so, the measures being taken to tackle crisis in the industry; and

(f) if not, the details thereof?

Environment Clearance for Infrastructure Projects

5643. SHRI REBATI TRIPURA:

SHRI CHIRAG KUMAR PASWAN:

SHRI VIJAY KUMAR DUBEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has established any mechanism to expedite the environment clearance of the infrastructure projects and ensure transparency and accountability;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of mechanism, list of pending projects and time by which pending projects are likely to be cleared?

Replacement of Pollution causing Generators

5644. SHRI VIJAY KUMAR DUBEY:

SHRI REBATI TRIPURA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has any alternative source of environment friendly fuel to replace the pollution causing generators currently in use;

(b) if so, the details thereof;

(c) whether there is any proposal to use CNG or LPG based generators to ensure environment is pollution free;

(d) if so, the details thereof; and

(e) if not, the steps taken by the Government to replace pollution causing generators?

Indira Gandhi Matritva Sahyog Yojana

†5645. SHRI JUGAL KISHORE SHARMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether Indira Gandhi Matritva Sahyog Yojana in Jammu and Kashmir State has taken care of nutrition related problems of women of the State before and after child birth;

(b) if so, the details thereof;

(c) the details of funds provided to pregnant and lactating mothers belonging to rural and hilly areas;

(d) whether the Government has any proposal to increase the financial assistance under this scheme; and

(e) if so, the details thereof?

Posts in Centre Zoo Authority

5646. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of the Scientific and Technical Posts created in Central Zoo Authority (CZA) at the time of its inception along with the number of such posts subsequently added;

(b) the details of the recruitment rules for these posts; and

(c) the details of the Scientific and Technical posts recently created or abolished along with the present status of such posts in CZA?

Non-performing NGOs

5647. SHRI Y. DEVENDRAPPA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has taken note of Non-Performing NGOs in the field of women and child support services in the country and if so, the details thereof;

(b) whether the Government has released any list to sensitise the public and sponsors about the work done by such NGOs and if so, the details thereof;

(c) whether the Government has set any criteria for classifying Non-Performing NGO's on the basis of

blacklisting by any Ministry or Autonomous body such as NABARD, National Commission for Women, Rashtriya Mahila Kosh and Central Social Welfare Board; and

(d) if so, the details thereof?

Forest Village

5648. SHRI BALUBHAU ALIAS SURESH
NARAYAN DHANORKAR:
SHRI K. NAVASKANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has allocated any funds to any programmes or schemes for the development of forest villages in the country during the last three years including the current year;

(b) if so, the details thereof indicating the basic services and facilities provided thereunder in such villages/habitations; and

(c) if not, the reasons therefor?

Farmers Science Congress

5649. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Farmers Science Congress was conducted along with Indian Science Congress at Bengaluru recently;

(b) if so, the details and main theme thereof; and

(c) the details of decisions/recommendations made on the occasion?

Child Friendly Courts

5650. SHRI VINCENT H. PALA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state the number of child friendly courts established across the country as per the guidelines under the Protection of Children from Sexual Offences (Amendment) Act, 2019 ?

CGHS Facilities in Silchar, Assam

5651. DR. RAJDEEP ROY:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to open/set up CGHS Wellness Centre in Silchar, Assam;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Shortage of Trained People in Textile Sector

†5652. SHRI MANSUKHBHAI DHANJIBHAI
VASAVA:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether there is a shortage of trained people in the textile sector of the country;

(b) if so, the details thereof;

(c) the total funds allocated for the skill development in knitting, weaving, dyeing, processing and stitching in order to develop the textile sector; and

(d) the details of the study conducted by the Government or the representatives of the textile industry regarding the need of skilled manpower in the textile industry?

Violence against Doctors

5653. SHRI UTTAM KUMAR REDDY
NALAMADA:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the number of cases of violence or threats of violence against doctors reported in the last five years, State/UT-wise;

(b) the details of action taken including the number of convictions held and the quantum of punishment awarded in these cases;

(c) the steps taken by the Government to reduce cases of violence against doctors;

(d) whether the Government plans to introduce a bill to address the problem of violence against doctors at the national level and if so, the details thereof; and

(e) if not, the reasons therefor?

Working Women Hostel

†5654. SHRI ARJUN LAL MEENA:
SHRI S. JAGATHRAKSHAKAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the number of working women and hostels set up for them by the Government across the country during the last three years, State/UT, district-wise including Udaipur;

(b) the current capacity of the Government owned and funded hostels in the country, State/UT-wise including Tamil Nadu;

(c) whether these hostels follow need based enrolment and if so, the details thereof along with the categories of working women given preference therein;

(d) whether the Government has sanctioned construction of working women hostels to provide accommodation to the working women coming from villages; and

(e) the number of such functional and under construction working women hostels across the country?

Training of Anganwadi Workers

†5655. SHRIMATI RAMA DEVI:
SHRI PASHUPATI NATH SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the steps taken by the Government to provide training to Anganwadi workers to ensure the successful implementation of nutrition mission especially in rural areas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the reaction of the Government thereto?

Health Awareness Campaign

5656. SHRI KAUSHAL KISHORE:
SHRI UPENDRA SINGH RAWAT:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether it is a fact that ignorance and lack of information on major health ailments in the country are responsible for significantly cutting India's healthy life and average life expectancy;

(b) if so, the details thereof;

(c) whether any steps are contemplated to be taken by the Government to improve health related literacy in different parts of the country; and

(d) if so, the details thereof and if not the reasons therefor?

Proposal for Irrigation Projects

†5657. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether a proposal for forest clearance for Karawapa irrigation project at Dhanora taluka and Channa small irrigation project at Moolchera taluka in the tribal dominated Gadchiroli district of Maharashtra is under consideration of the Union Government;

(b) if so, the details and present status thereof;

(c) the reasons for delay in sanctioning of the said proposals; and

(d) the time by which the said proposals are likely to be sanctioned?

Forest Dwellers in West Bengal

5658. SHRI RAJU BISTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that West Bengal Government has not enacted The Scheduled Tribes and Other Traditional Forest Dwellers Recognition of Forest Rights Act, 2006 in the Districts of Darjeeling and Kalimpong, if so, the details thereof;

(b) whether the Government is aware that due to the non-implementation of FRA 2006, the forest dwellers in these districts have been deprived of all their rights enshrined under this Act, if so, the details thereof; and

(c) the corrective steps taken by the Government in this regard?

Mental Healthcare Act, 2017

5659. SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state the steps taken by the Government to fulfil the duties assigned to it under Chapter V of the Mental Healthcare Act, 2017 and to ensure that other agencies are made aware of their duties and responsibilities and perform the same as provided in Chapter XIII of the Act?

Public Private Partnership in Science and Technology

5660. SHRI N.K. PREMACHANDRAN:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government proposes to consider having public private partnership in science & technology institutes under the control of the Government and are established by virtue of statute and if so, the details thereof;

(b) whether the Government proposes to issue certificates and degrees for the courses conducted by private institutions and if so, the details thereof;

(c) whether any private institution is affiliated to science & technology institute and if so, the details thereof;

(d) whether the Government institute prescribed syllabus, curricula and qualification of faculty and other infrastructure facility for the private institution affiliated to the Government institution and if so, the details thereof; and

(e) whether the governing body of the institute is authorized to affiliate a private institute under the Government institute and issue certificate without the prior approval of the Union Government and if so, the details thereof?

National Early Childhood Care and Education Policy

†5661. SHRI KRUPAL BALAJI TUMANE:
SHRI ARVIND GANPAT SAWANT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the salient features and objectives of national Early Childhood Care and Education Policy;

(b) whether a separate fund has been set up for the implementation of the policy, if so, the details thereof;

(c) the funds allocated/dispensed and utilized under this policy during each of the last three years and the current year, State/UT-wise;

(d) the performance of States/UTs in implementation of the said policy along with the details of achievements made by them during the said period, State/UT-wise;

(e) whether the courses and activity banks have been prepared by all States/UTs under the said policy; and

(f) if so, the details along with the compliance status thereof, State/UT-wise?

Total Forest Area

†5662. SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the total forest area in the country in hectares and the State/UT-wise percentage thereof;

(b) the national average of forest area in terms of hectares and percentage;

(c) whether the Government proposes to start any new initiative to increase the forest cover area in the country; and

(d) if so, the details thereof?

Coordination with WHO

†5663. SHRI RAJENDRA DHEDYA GAVIT:
SHRI DILESHWAR KAMAIT:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether there is any coordination between his Ministry and World Health Organization (WHO) to prevent various kinds of serious diseases caused due to the high level of air and water pollution taking place every year; and

(b) if so, the details thereof?

Damage to Crops by Wild Animals

†5664. DR. DHAL SINGH BISEN:
SHRI KAUSHALENDRA KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the crops of the farmers have been destroyed by wild and abandoned domestic animals in the country;

(b) if so, the details of loss of crops caused as a result thereof during the last three years, year-wise and State/UT-wise;

(c) the details of the compensation paid to the farmers by the Union Government and the concerned State Governments during 2014 to 2019;

(d) whether the Government is formulating any scheme to protect farmers' crops from getting damaged by wild animals and if so, the details thereof; and

(e) if not, whether the Government proposes to provide relief/subsidy to the farmers by formulating any Central scheme and if so, the details thereof?

Protection of Children of Substance-Abusing Parents

5665. SHRIMATI SAJDA AHMED:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has conducted/proposes to conduct any survey to assess the adequacy and safety of the home environment for children of substance-abusing parents and if so, the details thereof; and

(b) whether any guidelines has been issued to State Governments to ensure the safety of children in such cases and if so, the details thereof?

National Digital Health Authority

5666. DR. SANJAY JAISWAL:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government plans to set up a National Digital Health Authority;

(b) if so, the details of the Authority including its mandate, powers and responsibilities; and

(c) the steps proposed to be taken to ensure that privacy and data security is maintained after implementation of interoperable Electronic Health Records?

Shortage of Doctors in PHCs

†5667. SHRI GOPAL JEE THAKUR:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether there is an acute shortage of Doctors across the country particularly in the Public/Primary Health Centres (PHCs) in the rural areas, State/UT-wise;

(b) if so, the details thereof along with the steps being taken by the Government to overcome the shortage of Doctors and improve the doctor-patient ratio;

(c) whether the Government is likely to formulate any scheme to increase and improve facilities in these PHCs across the country, if so, the details thereof;

(d) whether the Government has conducted any survey in this regard; and

(e) if so, the details and the outcome thereof?

Exploration of Uranium in Amrabad Tiger Reserve

5668. SHRI ANUMULA REVANTH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has given in-principle approval for exploration of uranium in Amrabad Tiger Reserve of Telangana;

(b) if so, the details thereof;

(c) whether the Government is aware that this exercise will adversely affect the flora and fauna of the area including the tiger population and will also contaminate the water of Krishna river on which large part of Telangana depends for drinking water;

(d) if so, the details thereof and the reaction of the Government thereto; and

(e) whether the Government is considering to roll back its decision of exploration of uranium in Amrabad Tiger Reserve and if so, the details thereof?

Antimicrobial Resistance

5669. SHRI JAGDAMBIKA PAL:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has analyzed the magnitude of antimicrobial resistance in the country;

(b) if so, the details thereof, State/UT-wise;

(c) if not, the reasons therefor;

(d) whether the Government is taking measures to curb the excessive use of antibiotics which is stated to be one of the leading reasons behind antimicrobial resistance, if so, the details thereof; and

(e) the details of other such measures being taken to curb antimicrobial resistance in the country?

Central Cottage Industries

5670. DR. SUBHAS SARKAR:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Central Cottage Industries Corporation (CCIC) Ltd. has mandate for promotion of products of artisans across the country wherein it procures different artefacts and items from local artisans and sell through its showrooms;

(b) if so, the quantum of financial value of artefacts and items from local artisans which have been procured by Central Cottage Industries Corporation Ltd. during the last three years and value of items sold through its showrooms for the said period; and

(c) whether the Handicrafts and Handloom Exports Corporation of India Limited (HHEC) has been buying textiles locally through its regional offices at Chennai,

Noida, Kolkata and Mumbai and if so, the number of beneficiaries and financial value of procurement in last three years?

Capacity Building in Textile Sector

5671. SHRI Y.S. AVINASH REDDY:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has received any proposals under Scheme for Capacity Building in Textile Sector;

(b) if so, the details thereof;

(c) the quantum of funds allocated and sanctioned during the last two years;

(d) the status of those proposals as on date; and

(e) the progress of the scheme in the State of Andhra Pradesh?

Electrotherapy Medicinal System

5672. SHRI RAVIKUMAR D.:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government proposes any plan to recognise the Electrotherapy Medicinal System;

(b) if so, the details of the status of the students studying Electrotherapy in various institutes;

(c) whether the Government would consider permitting the qualified persons to practice Electrotherapy; and

(d) if so, the details thereof and if not, the reasons therefor?

Hazardous Chemicals in Fruits

†5673. SHRI SANJAY JADHAV:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has noted that hazardous chemicals like carbide, ethylene and ethephon solution are being used for ripening the fruits, if so, the details thereof;

(b) the effect of these chemicals on people's health; and

(c) the steps being taken to curb the use of such chemicals?

Prescription of Banned Medicine

5674. KUNWAR DANISH ALI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether a number of medicine are being prescribed in the country which are banned in foreign countries;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken by the Government in this regard?

Desertification

†5675. SHRI PANKAJ CHAUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of the decision taken during the 14th Session of Conference of Parties (COP-14) of United Nations Convention to Combat Desertification to prevent desertification in the country;

(b) whether his Ministry has formulated any scheme to convert waste or barren land into arable land;

(c) if so, the details thereof; and

(d) the total area of waste or barren land in the country, State/UT-wise?

Medical Colleges in Backward Areas

†5676. SHRI DILESHWAR KAMAIT:

SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Union Government has coordinated with the State Governments to open hospitals along with medical colleges in tribal and backward areas of the country;

(b) if so, the details thereof, State/UT-wise and location-wise particularly in Maharashtra and Bihar;

(c) whether the Government is aware of the fact that patients coming from the poor and backward States into the metropolitan like Mumbai are affected with such serious diseases as cancer and are not able to afford costly treatment; and

(d) if so, the remedial steps being taken to provide economical and state of the art medical facility in rural areas?

Herbal Gardens

5677. SHRI HEMANT TUKARAM GODSE:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government proposes to develop herbal gardens in the country, State/UT-wise, if so, the details thereof;

(b) whether the Government has formulated/ implemented any scheme for developing herbal gardens in the country including financial incentives to the farmer to promote herbal farming, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has received any proposal for developing herbal gardens from any institutions/State Government, if so, the details thereof and the action taken by the Government in this regard; and

(d) whether the Government proposes to increase the number of herbal gardens with participation from private sector, if so, the details thereof, State/UT-wise including Nashik in Maharashtra?

Divya Nayan

†5678. DR. MANOJ RAJORIA:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the salient features of 'Divya Nayan' developed for visually impaired by Council of Scientific and Industrial Research (CSIR);

(b) whether it has been made available to the public and if so, the details thereof;

(c) whether other ventures related to the benefit of common people have also been developed by the CSIR; and

(d) if so, the details thereof?

Research in Ayurveda

5679. DR. AMAR SINGH:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) the details of the efforts made by the Government in Ayurvedic research including issues like quality control, standardisation, lack of standard protocol and lack of publication awareness; and

(b) the steps taken/to be taken by the Government to disseminate yoga to larger groups by creating the right infrastructure that can help transmit the practices without dilution?

Payment of Minimum Weekly or Monthly Wages to Housewives

5680. SHRI N. REDDEPPA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government is considering the payment of minimum weekly or monthly wages to housewives for domestic work in the country;

(b) if so, the details thereof; and

(c) the number of housewives identified in the country in both urban and rural areas?

Immunization Programme

5681. SHRI BHARTRUHARI MAHTAB:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether there is a difference in immunization programme being implemented by the Government and private hospitals across the country;

(b) if so, the details thereof;

(c) whether the Government has suitably amended the Universal Immunization Programme since inception;

(d) if so, the details thereof along with the number of vaccines added to the said Programme since inception;

(e) whether the Government has made estimation of left out children from Immunization Programme across the country particularly in rural areas if so, the details thereof, State/UT-wise and if not, the reasons therefor; and

(f) the other steps taken by the Government to cover all the children of the country under the Universal Immunization Programme?

Naturopathy Medicine for Terminal Illness

†5682. SHRI ANIL FIROJIYA:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether any research project has been taken up for treatment of terminal illnesses using Naturopathy in the country;

(b) if so, the details thereof and type of projects taken by the Government in this regard;

(c) whether the Government has taken any initiative to promote the use of herbal medicines in urban areas in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

Primary Health Centres

5683. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the number of Primary Health Centres (PHCs) functional and proposed to be set up in the country, State/UT-wise; and

(b) whether the Government proposes to start PHC in Chidambaram constituency during the current year, if so, the details thereof and if not, the reasons therefor?

Technology Upgradation Scheme

5684. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government has implemented Technology Upgradation Scheme in the State of Andhra Pradesh for the development of textile sector;

(b) if so, the details thereof;

(c) the quantum of funds sanctioned and released to the projects in the Andhra Pradesh; and

(d) the status of the projects being upgraded under this scheme as on date?

Promotion of Scientific Temperament

5685. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has undertaken steps to promote a culture of scientific temperament and the spirit of enquiry amongst the people;

(b) if so, the details thereof;

(c) the steps taken by the Government for providing technological solutions and effective delivery of technologies for livelihood generation and providing societal benefits in rural areas;

(d) whether the Government has taken concrete steps for providing technological solutions for tribal empowerment and for improving their living conditions; and

(e) if so, the progress thereof?

Cancer Cases in Hilly Areas

†5686. SHRI VIJAY KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the number of deaths from cancer is rapidly increasing in the hilly States/districts in the country, if so, the details thereof from 2014 till date, year-wise;

(b) whether the hilly States/UTs like Jammu and Kashmir, Uttarakhand, Himachal Pradesh and North Eastern Region are more affected by cancer in comparison to other States of the country;

(c) if so, the details thereof and the reasons therefor along with the initiatives taken by the Government for its prevention;

(d) whether more cases of breast cancer and cervical cancer are being found in women in urban areas than in rural areas; and

(e) if so, the reasons therefor and the steps being taken by the Government for its prevention?

Import and Export of Animals

5687. SHRI SHYAM SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of import and export of animals under the Convention on International Trade in Endangered Species of Wild Flora and Fauna (CITES) during the last three years along with the quantum of financial volume involved in the said two-way trading;

(b) whether any violation in this regard has been reported and any case is pending and if so, the details thereof; and

(c) the details of flora and fauna exported to/imported from various countries in last three years?

Burning of Garbage

5688. SHRI SRIDHAR KOTAGIRI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware of the toxic gases emanating daily from the garbage burning occurring in several villages across the country due to lack of alternative ways of garbage disposal;

(b) if so, the details thereof; and

(c) the steps taken by the Government to prevent open burning of garbage across the country?

Advanced Technology for Cancer Treatment

5689. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has initiated any dialogue with the developed countries for jointly working together for advanced technology/device to prevent cancer; and

(b) if so, the details thereof and if not, the reasons therefor?

Out of Pocket Expenditure on Cancer Treatment

5690. SHRI NAMA NAGESWARA RAO:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether Government has noted that more than 90 per cent of cancer care expenditure is made by individuals to healthcare providers from their own pockets, if so, the details thereof including pattern of Out Of Pocket (OOP) expenditure incurred by individuals on cancer care, State/UT-wise;

(b) whether it is a matter of concern for the Government that as per data released by National Sample Survey 75th round, there is considerable variation in cancer care expenditure across States/UTs and even between public private healthcare facilities in some States/UTs, if so, the details thereof; and

(c) the corrective measures taken/proposed to be taken in this regard?

Textile Mills in NER

†5691. DR. VIRENDRA KUMAR:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether a number of schemes being run by the Government for the development of North Eastern States;

(b) if so, the details thereof;

(c) whether Uttar Pradesh is rapidly moving ahead in the field of textile manufacturing and synthetic sarees are being manufactured on a large scale in Mathura thereby creating opportunities in the field of textile in Northern States of the country, if so, the details thereof;

(d) whether the Government is considering to set up textile mills in Madhya Pradesh and Rajasthan along with Mathura and Agra;

(e) if so, the details thereof; and

(f) the steps taken by the Government to set up textile mills across the country including North Eastern States?

National AYUSH Mission

5692. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) the number of AYUSH Hospitals and Dispensaries set up under National AYUSH Mission (NAM) across the country particularly in rural areas during each of the last three years and the current year, State/UT-wise;

(b) the details of the funds provided by the Government under the NAM during the said period, State/UT-wise;

(c) the details of cases of irregularities or under utilization of funds in implementation of NAM that came to the notice of the Government during the said period along with action taken thereon, State/UT-wise; and

(d) the other steps taken by the Government including outcomes of efforts taken in this regard?

Oxygen Released by Tree

†5693. SHRIMATI REKHA VERMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is considering to seek help from economists and environmental Experts to find out the total oxygen released by a tree during its life span along with the value of the same;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Ayurveda University in Rajgir

†5694. SHRI KAUSHALENDRA KUMAR:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government is contemplating to establish a Ayurveda University in Rajgir;

(b) whether Rajgir has a long association with Ayurveda in view of growth of many rare herbs in Panch hills;

(c) whether the Government has received any proposal from State Government of Bihar in this regard; and

(d) if so, the details thereof?

National Rural Health Mission

†5695. DR. BHARATI PRAVIN PAWAR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government proposes to monitor the efficacy of the National Rural Health Mission by making surprise raids at the Primary Health Centres functioning under the Mission;

(b) if so, the details thereof;

(c) if not, the reasons therefor and the reaction of the Government thereto; and

(d) the corrective steps taken by the Government in this regard?

Effects of Global Warming

†5696. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken note of people being adversely affected by the incidence of global warming in the country;

(b) if so, the details thereof along with the impact of global warming on people and wildlife; and

(c) the steps being taken by the Government to check global warming?

Anganwadi Workers

†5697. SHRI AJAY NISHAD:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has received any representations from Anganwadi workers and helpers regarding their demand to make them regular employees providing benefits at par with Central and State Government employees;

(b) if so, the details thereof;

(c) whether their representations are still pending with the Government;

(d) if so, the reasons therefor; and

(e) the time by which decision is likely to be made in this regard?

Mahila Police Volunteers

†5698. SHRI SANJAY BHATIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether Mahila Police Volunteers (M.P.V.) Scheme has been implemented in Haryana including the parliamentary constituency of Karnal;

(b) if so, the number of MPVs appointed as on date since the inception of the scheme, district-wise;

(c) whether the Government has evaluated the activities like community meetings and Focus Group discussion to build confidence among women;

(d) if so, the details thereof; and

(e) the number of beneficiaries under this scheme?

IT Based Start-Ups

5699. SHRI A. NARAYANA SWAMY:

Will the Minister of SCIENCE AND TECHNOLOGY
विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the offices of IT based start-ups are required to be based at premises in the commercial or industrial areas to avail support of various schemes of Department of Science and Technology (DoST);

(b) if so, the reasons therefor; and

(c) whether the DoST is planning to scrap such provisions to benefit more IT based start-ups who does not have office in commercial or industrial areas?

Eco-Sensitivity Zones around Wildlife Sanctuaries

5700. SHRI GURJEET SINGH AUJLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is considering declaration of Eco-Sensitivity Zones (ESZs) around all wildlife sanctuaries within the State of Punjab;

(b) if so, the details thereof;

(c) whether the State Government of Punjab has approached the Union Government with any such specific request; and

(d) if so, the details thereof and the action taken by the Government thereon?

Flow of Sewage into Water Bodies

5701. SHRI ANANTKUMAR HEGDE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of funds allocated, released and utilized for management of sewage flowing into water bodies and polluting such bodies in the country, State/UT-wise;

(b) whether the Government has developed or is developing any management system to stop flow of untreated sewage into water bodies in a time bound manner; and

(c) if so, the details thereof and if not, the reasons therefor?

Working Population

†5702. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the participation of women in working population has declined across the country and if so, the details thereof;

(b) the steps taken by the Government to deal with this situation;

(c) whether the economic contribution of women is less than one-third of the workforce and if so, the details thereof;

(d) whether the Government proposes to emphasize the programmes promoting employment opportunities to increase the participation of women in working population;

(e) the details of the steps taken by the Government to provide congenial environment for working women; and

(f) the details of the steps the Government is taking to change the mindsets of the society towards working women?

Ayurvedic Education

5703. SHRI ANUBHAV MOHANTY:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has any plans of promoting Ayurvedic education in the country, if so, the details thereof, State/UT-wise;

(b) whether the Government has any proposal to set up National Ayurvedic Universities in the country; and

(c) if so, the details thereof and if not, the reasons therefor?

Shortage of Cadaver Organs

5704. SHRI T.R. BAALU:
DR. AMAR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether there is acute shortage of cadaver organs for transplantation, creating a huge gap between demand and supply, if so, the details thereof;

(b) whether the Government has launched the National Organ and Tissue Transplantation Registry in 2015 to bridge the enormous gap of demand and supply, if so, the details thereof along with the number of people waiting for transplantation of different organs and the availability thereof;

(c) whether the Government proposes to motivate individuals, families and organisations to pledge to donate organs after death and spread awareness about the importance of organs donation by increasing the donation rates, if so, the details thereof; and

(d) the other steps taken/being taken by the Government in this regard?

Proactive Medical Arrangements in Flood Prone Areas

†5705. SHRI MAHABALI SINGH:
SHRIMATI RAMA DEVI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the details of waterborne and other diseases that hit the flood affected areas;

(b) whether the Government takes proactive measures by making advance medical arrangement in the prospective flood prone States/UTs through financial and other assistance in order to curb such diseases; and

(c) if so, the details thereof along with such flood prone States/UTs consulted in this regard during the last three years and the current year?

Allopathy Practice

†5706. SHRI CHANDESHWAR PRASAD:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government is considering any proposal to upgrade the status of dentists, Ayurvedic and Homoeopathy doctors to practice as Allopathy doctors after passing an additional medical certificate course;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Joint Task Force on Blue Economy

5707. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) the details of the areas of cooperation identified under the Memorandum of Understanding signed between India and Norway as part of Joint Task Force on Blue Economy;

(b) the scope of work undertaken by the Joint Task Force on Blue Economy for Sustainable Development along with the progress details of any such ongoing co-operative measures; and

(c) the details of the new collaboration on integrated ocean management & research between India and Norway launched in February, 2020, including the framework, goals and timeframe in this regard?

Protection of Historical Monuments from Pollution

†5708. SHRI ASHOK KUMAR RAWAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has taken measures to ensure that the historical monuments of the country stay pollution free;

(b) if so, the details thereof; and

(c) the details of such monuments of the country which have become pollution-free till date, State/UT-wise?

Registered Handicrafts Units

5709. DR. NISHIKANT DUBEY:
SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:
SHRI MANOJ TIWARI:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of registered Handicrafts units operating in various States, State/UT-wise including Uttar Pradesh and Jharkhand;

(b) the details of the schemes and proposals for promotion and development of handicrafts;

(c) the funds allocated and released to various States along with the funds spent by State or UT's during each of the last three years, State/UT-wise; and

(d) the details of the finished goods of Handicrafts exported to global markets during each of the last three years and the current year?

Beti Bachao Beti Padhao

†5710. SHRI DHARMENDRA KASHYAP:
SHRI ASADUDDIN OWAISI:
SHRI JANARDAN SINGH SIGRIWAL:
SHRI SYED IMTIAZ JALEEL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the time since when the Beti Bachao Beti Padhao (BBBP) Scheme is being implemented in Maharashtra;

(b) the manner in which the scheme is likely to benefit people along with the number of beneficiaries registered under the scheme, State/UT-wise and district-wise including Aonla;

(c) the targets set and achieved in all the States under the scheme, State/UT-wise including Bihar, Telangana;

(d) the total amount allocated under the scheme to different States and utilized so far, State/UT-wise including Bihar; and

(e) whether Government has reviewed the success of the scheme since its inception, if so, the details thereof and further steps taken or being taken by the Government to make the scheme successful?

Plastic Waste

5711. MS. DIYA KUMARI:
SHRI BALAK NATH:
SHRI SUMEDHANAND SARASWATI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the quantity of the plastic waste being generated and recycled in the country separately;

(b) whether the Government has formulated any new scheme to recycle the plastic and use it for construction of highways and other areas or projects;

(c) if so, the details thereof;

(d) whether the Government proposes to set up any industry for recycling of plastic waste and if so, the details thereof; and

(e) the steps being taken/proposed to be taken to reduce the quantity of such plastic which could not be recycled?

Pollution Level of Surface Water

5712. SHRI UNMESH BHAIYYASAHEB PATIL:
SHRI HEMANT SRIRAM PATIL:
DR. SHRIKANT EKNATH SHINDE:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI NAMA NAGESWARA RAO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has made any assessment/conducted any study to ascertain the pollution level of surface water in the country and if so, the details and the outcome thereof;

(b) whether an international organization viz. Water Aid has given any remarks regarding pollution level of India's surface water in the recent past, if so, the details thereof along with the reaction of the Government thereto;

(c) whether the Government is aware that the childhood exposure to nitrogen rich polluted water beyond safe limits leads to stunting in children and if so, the details thereof;

(d) whether the Government proposes any comprehensive policy to deal with water pollution in the

country and if so, the details thereof along with the time by which it is likely to be implemented; and

(e) the other steps taken/being taken by the Government to keep a check on water pollution in the country?

Employment in Textile Industry

5713. DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI HEMANT SRIRAM PATIL:
DR. SHRIKANT EKNATH SHINDE:
SHRI UNMESH BHAIYYASAHEB PATIL:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) the number of people employed in the Textile Industry, State-wise;

(b) whether the performance of the Textile Industry is crucial in achieving the target of a five trillion dollar economy and if so, the reasons therefor;

(c) the estimated employment generation through various schemes of the Ministry in the coming years, State-wise; and

(d) whether the Government has reviewed the implementation of the various schemes in view of the issues faced during execution of the said schemes and if so, the details thereof including the steps taken to tackle them?

Sewage Treatment Plants

5714. SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI HEMANT SRIRAM PATIL:
DR. SHRIKANT EKNATH SHINDE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government proposes to increase the capacity of existing sewage treatment plants or install more sewage treatment plants to meet the gap in demand and supply in Maharashtra;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to decentralise more sewage treatment plants;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the plans of the Government to tackle the issue of underutilization of the existing sewage treatment plants?

Mode of Treatment for Coronavirus

5715. SHRI SUNIL KUMAR MONDAL:
SHRI BALUBHAU ALIAS SURESH
NARAYAN DHANORKAR:
SHRI K. NAVASKANI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

- (a) the treatment being provided in the hospitals to the Coronavirus patients across the country as on date;
- (b) whether the Government has found any medicine in order to curtail the growing issue and impact of Coronavirus in the country;
- (c) if so, the details thereof;
- (d) whether the Government is aware that Thailand has prepared an antidote for Coronavirus; and
- (e) if so, the details thereof?

NRI Marital Issues

5716. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

- (a) whether it is a fact that on the basis of recommendations made by Expert Committee on NRI Marital issues, certain decisions have been taken for implementation of the Report;
- (b) if so, the details of recommendations made by the Expert Committee and those accepted/implemented along with the implementation status of each recommendation;
- (c) the number of 'Look out Circulars' issued in this regard so far, country-wise;
- (d) the action taken on each of such spouse who has committed marital offence; and
- (e) whether it is a fact that the majority of marital issues pertain to people belonging to Andhra Pradesh and Punjab?

Gastro Esophageal Reflux Disease

5717. SHRI SELVAM G:
DR. HEENA GAVIT:
SHRI SUNIL DATTATRAY TATKARE:
SHRI DHANUSH M. KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

- (a) whether the Government is aware that over 250 million people in India are affected by Gastro Esophageal Reflux Disease (GERD) as per taskforce findings, if so,

the details thereof along with the reasons for such large number of people affected by GERD;

(b) whether many of the patients of GERD are not able to get good treatment due to shortage of trained gastroenterologists and the management of this disease is done by untrained doctors and quacks;

(c) if so, the details thereof, State/UT-wise and the corrective steps taken by the Government to appoint more gastroenterologists;

(d) the number of gastroenterologists working in different Government hospitals in the country;

(e) whether the Government proposes to include GERD in the National Health Programme and provide financial assistance to such needy patients, if so, the details thereof; and

(f) the other measures being taken by the Government for facilitating affordable treatment of GERD and other digestive related diseases and also development of diagnostic and treatment technology for GERD?

Sexual Harassment of Female Employees

5718. SHRI SUNIL DATTATRAY TATKARE:
SHRI SHIVAKUMAR C. UDASI:
SHRI DHANUSH M. KUMAR:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the details of the existing laws to deal with Sexual Harassment at work place especially in Central Government offices;

(b) the number of complaints of sexual harassment filed by female employees of Prasar Bharti against senior Doordarshan/AIR officials during each of the last three years and the current year;

(c) the details of such complaints and status of their disposal;

(d) whether Prasar Bharti has conducted any inquiry in the matter and if so, the action taken against those found guilty;

(e) whether National Commission for Women (NCW) reported/pointed out the lack of a redressal mechanism for sexual harassment complaints in Prasar Bharti and if so, the details thereof and the corrective steps taken by the Prasar Bharti thereon; and

(f) the steps taken/being taken by the Government to prevent such incidents in the future?

Earnings of Weavers

5719. SHRI DEEPAK BAIJ:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that the percentage of low earning weavers below

5,000 per month has recorded an increase in 2019-20 Census *vis-a-vis* 2009-10 census;

(b) if so, the details thereof; and

(c) the steps taken by the Government to improve the monthly earnings of weavers from Rs. 5000 to Rs. 15000 per month?

Textile Parks in Jharkhand

5720. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether the Government proposes to set up textile parks to promote the traditional styles of all the States including Jharkhand, if so, the details thereof;

(b) whether the Union Government has received any proposal in this regard from the Government of Jharkhand; and

(c) if so, the details thereof?

ICDS

†5721. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the percentage of children covered under Integrated Child Development Services (ICDS) scheme in each State including West Bengal in the country;

(b) the reason for covering less number of children under the said scheme in certain States; and

(c) the number of new Anganwadi Centres proposed by the Government of West Bengal and the number of Anganwadi Centres approved by the Union Government during each of the last three years along with the district-wise details thereof including Purulia?

Sand Mining

5722. SHRI RAVNEET SINGH BITTU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether illegal sand mining activities have increased in the past few years which pose a grave threat to water security;

(b) if so, the details thereof;

(c) whether the Government has set up any regulatory and monitoring framework to excavate sand in a sustainable manner;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the corrective measures taken by the Government to prevent illegal sand mining from rivers?

Pollution from Diesel Vehicles

†5723. SHRI NARANBHAI KACHHADIYA:

SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the increasing number of diesel vehicles is causing more pollution as compared to other types of fuel being used in the country; and if so, the details thereof;

(b) whether air pollution is a prime cause of concern for human health in the country and if so, the details thereof;

(c) whether the Government has set-up/proposes to set-up air quality standard in different cities across the country and if so, the details thereof; and

(d) the steps taken by the Government to check air pollution across the country?

Heartburn Generic Medicines

5724. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has noted that popular Heartburn Generic Medicines are also a cause of cancer;

(b) if so, the details thereof and the number of complaints/cases reported in this regard during the last three years and the current year;

(c) whether the medicines are being used in the country over a long period of time;

(d) if so, the corrective and other precautionary action taken thereon; and

(e) the report of the Government on all Generic Medicines and its International Standard of Biochemistry in comparison to USFDA and European Medicines Agency (EMA) thereto?

Preservation of Forest Cover

5725. PROF. SAUGATA RAY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware that a large area of dense forests are converted to some other purposes in the name of development;

(b) if so, the details of area of forests converted to development works during the last five years, State-wise;

(c) whether the Government afforested new areas against the conversion of forest lands for such purposes;

(d) if so, the details thereof, State-wise; and

(e) the steps taken by the Government to preserve the existing forest coverage of the country?

Communicable and Non-communicable Diseases

5726. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) the number of persons who have succumbed to communicable and non-communicable diseases in India from 2015-2019, State/UT-wise;

(b) the details of five major diseases responsible for disease burden in India;

(c) the steps taken to address this issue;

(d) the details of the parameters to assess the effectiveness of interventions; and

(e) whether the Government has made assessment of the effectiveness of the interventions, if so, the details and the outcome thereof?

International Conference on Nano-Science and Nano-Technology

5727. SHRI SHRINIWAS PATIL:
SHRI MANICKAM TAGORE B.:
DR. DNV SENTHILKUMAR S.:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has recently organized an International Conference on Nano-Science and Nano-Technology (ICONSAT) in the country;

(b) if so, the details and objectives thereof along with the key issues discussed therein and the outcome thereof;

(c) the number of scientists participated in the said conference;

(d) the financial expenditure incurred in organizing this conference;

(e) whether it is a fact that the contribution of private firms on Nano-Technology has been minimal and if so, the details thereof; and

(f) the other steps taken by the Government for producing 10,000 researchers in the said field in the next ten years?

Use of Mobile Device by Children

5728. SHRI HIBI EDEN:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that mobile device use can have a negative impact on infant social-emotional functioning and parent-child interactions, if so the details thereof;

(b) whether the Government is aware of situations where kids required intensive psychological treatment for being hooked to their phones, developing violent behaviour or causing self harm when asked to give it up, if so, the details thereof;

(c) whether the Government has a plan to formulate a policy or action or mission to address the issues connected with negative impact of use of mobile phone by the children; and

(d) if so, the details thereof and if not, the reasons therefor?

Impact of Coronavirus

5729. SHRI PARTHIBAN S.R.:
SHRI VASANTHAKUMAR H.:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether Government has made assessment of the likely impact of Coronavirus on India;

(b) whether Government proposes to issue advisory/information season-wise on viral diseases and has taken precautionary measures thereon to curb viral diseases, if so, the details thereof;

(c) whether Government has taken action by expanding the surveillance across the country to curb such viral outbreak in future; and

(d) if so, the details thereof along with the funds allocated/utilised in this regard?

Noise Pollution

5730. SHRI BHOLA SINGH:
SHRIMATI SANGEETA KUMARI SINGH
DEO:
SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
DR. JAYANTA KUMAR ROY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether noise pollution has increased in various cities of the country, if so, the details thereof, State/UT-wise;

(b) the average level of noise pollution in major cities during the last three years, State/UT-wise;

(c) the details of noise pollution norms prescribed by the World Health Organisation and the action taken by the Government to implement the said norms;

(d) whether the Central Pollution Control Board has set up National Ambient Noise Monitoring Network (NANMN) to monitor noise pollution levels, if so, the details thereof;

(e) whether the Government proposes to amend the law determining various norms to check noise pollution and if so, the details thereof; and

(f) whether the Government has initiated any programme for increasing awareness about health ailments associated with high noise pollution and if so, the details thereof?

World Rare Disease Day

5731. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has observed World Rare Disease Day recently, if so, the details thereof along with the theme of the event and initiatives taken by the Government to make the event successful;

(b) whether the Government is aware that over 70 million people are affected by rare diseases in India and only 1 in 10 patients receives disease specific treatment, if so, the details thereof and the reasons therefor;

(c) whether the Government has formulated a scheme that recommends genetic counseling, pre-conception and antenatal screening to parents, if so, the details thereof;

(d) whether the Government is working on the awareness and prevention programme against these genetic disorders, if so, the details thereof; and

(e) whether the Government has evaluated the impact on the life of people affected by such diseases in the country and the outcome thereof?

Transmission Capacity of DD Kendras

5732. MS. LOCKET CHATTERJEE:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the Government has taken/proposes to take any measures to upgrade the transmission capacity of the various Doordarshan Kendras in West Bengal and if so, the details thereof, Kendra-wise; and

(b) whether the Government has taken any decision to upgrade these Doordarshan Kendras in the State and if so, the details thereof?

Awareness on Coronavirus

5733. SHRI NISITH PRAMANIK:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware of fake rumours on Coronavirus being circulated in social media;

(b) if so, the details thereof; and

(c) the steps taken by the Government to curb such fake news and create awareness by providing authentic advisory through social media?

Rashtriya Mahila Kosh

5734. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the total number of sanctioned posts in the Rashtriya Mahila Kosh;

(b) the total number of vacancies presently in the Rashtriya Mahila Kosh; and

(c) the steps taken to fill the vacant posts?

Convention on Conservation of Migratory Species of Wild Animals

5735. DR. T.R. PAARIVENDHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether it is a fact that India along with other 128 nations has endorsed a declaration in the recently held Gandhinagar Convention on the Conservation of Migratory Species of Wild Animals underscoring the urgency to protect and conserve such species;

(b) if so, the details and the salient features of the said declaration thereof; and

(c) the steps taken by the Government to achieve/fulfill the said declaration?

Bird Sanctuaries

†5736. SHRI RAMCHARAN BOHRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) the details of various bird sanctuaries in the country, location and State/UT-wise;

(b) whether the number of birds and bird sanctuaries in the country has decreased;

(c) if so, the details thereof and the reasons therefor, State/UT-wise;

(d) whether many birds are under threat due to shortage of water and other facilities;

(e) if so, the details thereof, State/UT-wise including Rajasthan; and

(f) the corrective steps proposed to be taken by the Government in this regard?

Upgradation of Hospitals in Kerala under PMSSY

5737. ADV. DEAN KURIAKOSE:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government has renovated/upgraded any hospitals in the State of Kerala under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY);

(b) if so, the details thereof along with the funds allocated to each such project during the last three years;

(c) whether the Government has any proposal to modernise Government Medical Colleges/Hospitals at Idukki in Kerala under the said project; and

(d) if so, the details thereof and if not, the reasons therefor?

Camel Population

5738. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government is aware of the dwindling camel population in the country;

(b) if so, the total number of camel population in the country during the last three decades;

(c) whether the Government has any proposal to upgrade National Research Centre on Camel (NRCC);

(d) if so, the details thereof; and

(e) whether NRCC has undertaken any basic and applied research on one humped camel and double humped camel and if so, the details thereof?

Fake Doctors in Rural Areas

†5739. SHRI ARUN SAO:

SHRI RAHUL KASWAN:

Will the Minister of HEALTH AND FAMILY WELFARE

स्वास्थ्य और परिवार कल्याण मंत्री

be pleased to state:

(a) whether the Government is aware that quacks, unqualified, fake doctors are still working in the country, particularly in the rural and remote areas;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Government has formulated any action plan to identify such unqualified doctors in the country, if so, the details thereof;

(d) the details of the total number of such unqualified doctors identified and punished in the country during each of the last three years and the current year, State/UT-wise including Chhattisgarh; and

(e) the steps taken by the Government against institutes issuing fake certificates?

Indian Handloom Export

5740. SHRI G.M. SIDDESHWAR:

Will the Minister of TEXTILES

वस्त्र मंत्री

be pleased to state:

(a) whether Indian handloom exports are facing competition from countries like Pakistan and Bangladesh;

(b) if so, the type of products that are likely to be hit and the affected States thereto;

(c) whether any action plan has been drawn up to face competition and to explore new markets for Indian handlooms; and

(d) if so, the details thereof?

AWW Training Programmes

5741. SHRIMATI PRAMILA BISOYI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the funds allocated by the Government for the implementation of training programmes of Anganwadi Workers (AWW) during 2018-2019, State-wise;

(b) the details of AWW honorarium disbursed during the last three years; and

(c) the steps taken by the Ministry to address the issue of under nutrition in the country?

Beti Bachao Beti Padhao

†5742. SHRI KUNAR HEMBRAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) the amount of funds provided by the Government to the State of West Bengal under Beti Bachao Beti Padhao;

(b) whether there is any provision of special benefits under this for the people living around rural areas; and

(c) if so, the details thereof?

Research on All Weather Radar

5743. SHRI C.N. ANNADURAI:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the research agencies in India are working on to produce a Radar which can transmit and receive signals in all conditions of weather;

(b) if so, the details thereof; and

(c) if not, the alternative technology available to perform in all weather conditions?

Reduction in Carbon Dioxide Emissions

5744. SHRI KIRTI VARDHAN SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether India is world's 3rd largest emitter of Carbon Dioxide (CO₂) and if so, the details thereof;

(b) whether the Government has set up green targets for various sectors in the country and if so, the details thereof;

(c) whether the Government has taken steps to reduce CO₂ emissions and transform the economy on green path and if so, the details thereof; and

(d) the other steps taken by the Government to resolve various environmental challenges?

Pollution by Industrial Units

†5745. SHRI OMPRAKASH BHUPALSINH ALIAS

PAWAN RAJENIMBALKAR:

SHRI KRUPAL BALAJI TUMANE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether industrial units are not following anti-pollution laws as a result of which pollution is increasing in the country;

(b) if so, the details thereof; and

(c) whether cases of indiscriminate release of effluents underground by various industrial units have come to the notice of the Government;

(d) if so, the details thereof along with the action taken against such industrial units, State/UT-wise; and

(e) whether the Government proposes to launch any national helpline to check pollution in the country and if so, the details thereof?

Applications for Environmental Clearance

5746. SHRIMATI DARSHANA VIKRAM

JARDOSH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has received representation about levying fees to process applications for environmental clearance by State Pollution Control Boards;

(b) if so, the details thereof and the action taken by the Government thereon;

(c) whether the State Pollution Control Boards would be empowered to levy such fees; and

(d) if so, the details thereof and if not, the reasons therefor?

Penalties for Violating Environmental Norms by Industries

5747. SHRI ABDUL KHALEQUE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has imposed penalties for violating pollution norms by industries in view of the ever increasing pollution across the country;

(b) if so, the details thereof; and

(c) the number of cases filed and penalties imposed against industries for violating environmental norms during the last six years, State/UT-wise?

Gender Specific Programmes

5748. SHRI MANOJ KOTAK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

महिला और बाल विकास मंत्री

be pleased to state:

(a) whether the Government has promised to improve women's welfare through higher and more focused Government spending;

(b) if so, the details of the spending on women's welfare schemes in last five years, scheme-wise; and

(c) the details of the Government programmes which are gender specific to empower women and improve gender equality?

Afforestation Targets

5749. SHRI MARGANI BHARAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government has set any afforestation targets for various States during the last three years and the current year, year-wise and State-wise;

(b) if so, the details thereof, State-wise and if not, the reasons therefor; and

(c) the details of afforestation target set for 2020-21, State-wise along with the funds allocated for this purpose?

Central Agency for AYUSH Medicines/Systems

†5750. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDDHA AND HOMOEOPATHY (AYUSH)

आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी, सिद्ध और होम्योपैथी (आयुष) मंत्री

be pleased to state:

(a) whether the Government has set up/propose to set up a Central Agency for AYUSH Medicines/Systems in the country;

(b) if so, the details thereof along with the manner in which the Government proposes to regulate AYUSH Medicines/Systems in the country; and

(c) if not, the time by which the said regulatory mechanism is likely to be established?

NEW DELHI;

March 21, 2020

Chaitra 1, 1942 (Saka)

SNEHLATA SHRIVASTAVA

Secretary General

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